

INTRODUCTION

In view of the recent amendment made in the Designs (Amendment) Rules, 2008 with effect from 17/06/2008, Publication of the matter relating to Designs is being published in the Official Journal of The Patent Office. This Journal is being published on weekly basis on every Friday covering the various proceedings on Designs as required according to the provisions of under Rule 22, 25, 27 and 39 of the Design (Amendment) Rules, 2008. All the enquiries on this Official Journal and other information as required by the public should be addressed to the Controller General of Patents, Designs & Trade Marks. Suggestions and comments are requested from all quarters so that the content can be enriched.

COPYRIGHT PUBLICATION

| SL NO | REGISTERED DESIGN NUMBERS | RENEWED ON |
|--------------|----------------------------------|-------------------|
| 1. | 239043 | 21.08.2014 |
| 2. | 240219 | 21.08.2014 |
| 3. | 240417 | 21.08.2014 |
| 4. | 241108 | 21.08.2014 |
| 5. | 216276 | 28.08.2014 |
| 6. | 216999 | 28.08.2014 |
| 7. | 217000 | 28.08.2014 |
| 8. | 229670 | 28.08.2014 |
| 9. | 229796 | 28.08.2014 |
| 10. | 230105 | 28.08.2014 |
| 11. | 233320 | 28.08.2014 |
| 12. | 231817 | 28.08.2014 |
| 13. | 241746 | 28.08.2014 |
| 14. | 241747 | 28.08.2014 |
| 15. | 246312 | 28.07.2014 |

REGISTRATION OF DESIGNS

The following designs have been registered. They are now open for public inspection. In the following each entry the Date of Registration is shown. The Priority Number, Priority Date and Priority Country are also shown

| | | | |
|---|-----------------------------|----------------|---|
| DESIGN NUMBER | 258812 | |  |
| CLASS | 22-06 | | |
| 1)YOGESH PALIWAL, AN INDIAN NATIONAL PROPRIETOR OF FARM INPUT TRADING COMPANY, 6, SAWARKAR MARKET, DATTA CHOWK, YAVATMAL-445001, MAHARASHTRA, INDIA | | | |
| DATE OF REGISTRATION | 18/12/2013 | | |
| TITLE | INSECT TRAP | | |
| PRIORITY NA | | | |
| DESIGN NUMBER | 258916 | |  |
| CLASS | 14-03 | | |
| 1)IXONOS PLC, A LEGAL ENTITY UNDER THE LAWS OF FINLAND, OF THE ADDRESS HITSAAJANKATU 20, FI-00810 HELSINKI, FINLAND (P.O. BOX 284, FI-00811, HELSINKI, FINLAND) | | | |
| DATE OF REGISTRATION | 23/12/2013 | | |
| TITLE | MOBILE PHONE | | |
| PRIORITY | | | |
| PRIORITY NUMBER | DATE | COUNTRY | |
| 002266809 | 03/07/2013 | OHIM | |
| DESIGN NUMBER | 259026 | |  |
| CLASS | 13-03 | | |
| 1)NOVATEUR ELECTRICAL & DIGITAL SYSTEMS PVT. LTD., A COMPANY ORGANIZED UNDER THE LAWS OF INDIA, OF 61/62, 6TH FLOOR, KALPATARU SQUARE, KONDIVITA ROAD, OFF ANDHERI-KURLA ROAD, ANDHERI (E), MUMBAI-400059, INDIA | | | |
| DATE OF REGISTRATION | 27/12/2013 | | |
| TITLE | ELECTRICAL SWITCHING DEVICE | | |
| PRIORITY NA | | | |

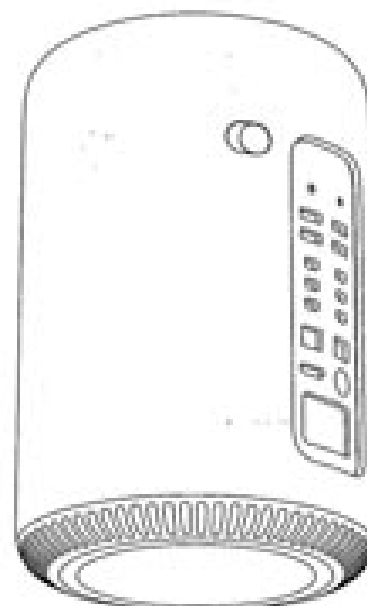
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|---|-------------|----------------|
| DESIGN NUMBER | 259116 | |
| CLASS | 12-08 | |
| 1)TOYOTA JIDOSHA KABUSHIKI KAISHA, A JAPANESE CO., OF 1, TOYOTA-CHO, TOYOTA-SHI, AICHI-KEN, 471-8571, JAPAN | | |
| DATE OF REGISTRATION | 30/12/2013 | |
| TITLE | CAR | |
| PRIORITY | | |
| PRIORITY NUMBER | DATE | COUNTRY |
| BR3020130032892 | 04/07/2013 | BRAZIL |

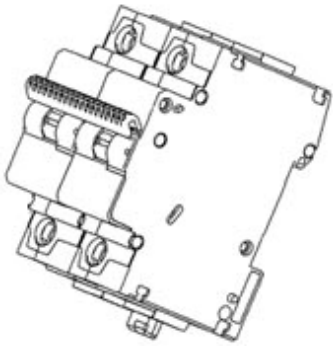

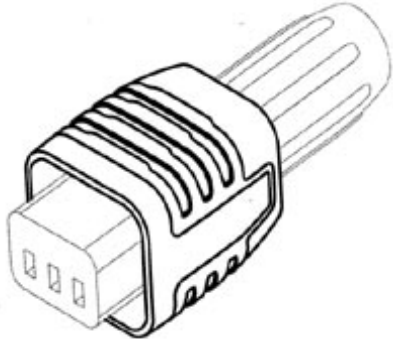



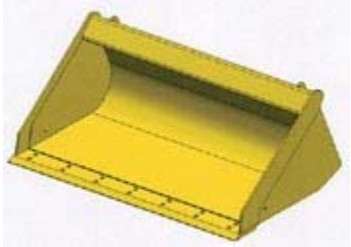
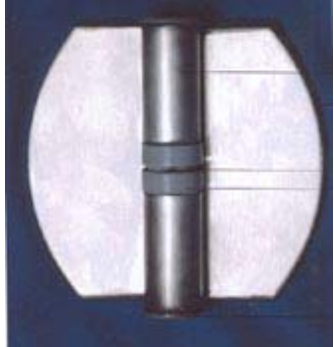
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| DESIGN NUMBER | 257820 | |
| CLASS | 12-16 | |
| 1)JCB INDIA LIMITED, AN INDIAN COMPANY HAVING ITS REGISTERED OFFICE AT B-1/1-1, 2ND FLOOR, MOHAN CO-OPERATIVE INDUSTRIAL ESTATE, MATHURA ROAD, NEW DELHI, INDIA AND WORKS AT 23/7, MATHURA ROAD, BALLABGARH, HARYANA, INDIA | | |
| DATE OF REGISTRATION | 28/10/2013 | |
| TITLE | CHASSIS OF TELESCOPIC HANDLER (LOADALL) | |
| PRIORITY NA | | |






| | | |
|---|------------------|----------------|
| DESIGN NUMBER | 258134 | |
| CLASS | 14-02 | |
| 1)APPLE INC., 1 INFINITE LOOP, CUPERTINO, CALIFORNIA 95014, U.S.A., A CORPORATION INCORPORATED IN THE STATE OF CALIFORNIA | | |
| DATE OF REGISTRATION | 13/11/2013 | |
| TITLE | DESKTOP COMPUTER | |
| PRIORITY | | |
| PRIORITY NUMBER | DATE | COUNTRY |
| 29/457,349 | 09/06/2013 | U.S.A. |

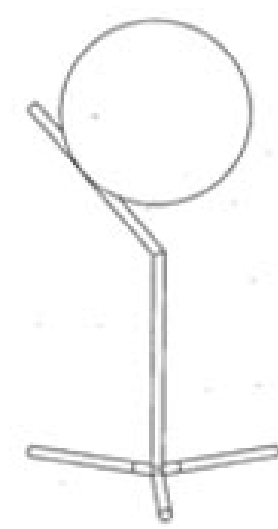


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| DESIGN NUMBER | 259027 | |  |
| CLASS | 13-03 | | |
| 1)NOVATEUR ELECTRICAL & DIGITAL SYSTEMS PVT. LTD., 61/62, 6TH FLOOR, KALPATARU SQUARE, KONDIVITA ROAD, OFF ANDHERI-KURLA ROAD, ANDHERI (E), MUMBAI-40059, INDIA | | | |
| DATE OF REGISTRATION | 27/12/2013 | | |
| TITLE | ELECTRICAL SWITCHING DEVICE | | |
| PRIORITY NA | | | |
| DESIGN NUMBER | 259117 | |  |
| CLASS | 12-16 | | |
| 1)TOYOTA JIDOSHA KABUSHIKI KAISHA, A JAPANESE CO., OF 1, TOYOTA-CHO, TOYOTA-SHI, AICHI-KEN, 471-8571, JAPAN | | | |
| DATE OF REGISTRATION | 30/12/2013 | | |
| TITLE | FRONT BUMPER FOR AN AUTOMOBILE | | |
| PRIORITY | | | |
| PRIORITY NUMBER | DATE | COUNTRY | |
| BR3020130032884 | 04/07/2013 | BRAZIL | |
| DESIGN NUMBER | 259476 | |  |
| CLASS | 13-03 | | |
| 1)SCHURTER AG A SWISS COMPANY OF WERKHOFSTRASSE 8-12, 6002 LUZERN SWITZERLAND | | | |
| DATE OF REGISTRATION | 17/01/2014 | | |
| TITLE | ELECTRIC DEVICE PLUG | | |
| PRIORITY | | | |
| PRIORITY NUMBER | DATE | COUNTRY | |
| 140050 | 18/07/2013 | SWITZERLAND | |


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|--|------------------------------|----------------|--|
| DESIGN NUMBER | 258448 | |  |
| CLASS | 24-04 | | |
| 1)RAY ARBESMAN, OF 42 BURTON ROAD, TORONTO, ONTARIO M5P 1V2, CANADA; NATIONALITY: CANADA | | | |
| DATE OF REGISTRATION | 28/11/2013 | | |
| TITLE | KINESIOLOGY TAPE STRIP | | |
| PRIORITY | | | |
| PRIORITY NUMBER | DATE | COUNTRY | |
| 151358 | 29/05/2013 | CANADA | |
| DESIGN NUMBER | 257756 | |  |
| CLASS | 12-16 | | |
| 1)JCB INDIA LIMITED, AN INDIAN COMPANY HAVING ITS REGISTERED OFFICE AT B-1/1-1, 2ND FLOOR, MOHAN CO-OPERATIVE INDUSTRIAL ESTATE, MATHURA ROAD, NEW DELHI, INDIA AND WORKS AT 23/7, MATHURA ROAD, BALLABGARH, HARYANA, INDIA. | | | |
| DATE OF REGISTRATION | 25/10/2013 | | |
| TITLE | BUCKET FOR SKID STEER LOADER | | |
| PRIORITY NA | | | |
| DESIGN NUMBER | 258961 | | |
| CLASS | 08-06 | | |
| 1)SARASWATI INDUSTRIES., (A PARTNERSHIP FIRM REGISTERED UNDER INDIAN PARTNERSHIP ACT, 1932), AT 203/A, RAJ UMANG 1, CHS SHIV VALLABH ROAD, ASHOK VAN, NEAR MARUTI NAGAR, DAHISAR (EAST), MUMBAI-400068. MAHARASHTRA, INDIA. WHOSE PARTNERS ARE (1) ARUNA BIPIN RATHOD. (INDIAN NATIONAL), & (2) KRUPA HIMANSHU RATHOD. (INDIAN NATIONAL), ALL ARE HAVING ABOVE ADDRESS | | | |
| DATE OF REGISTRATION | 24/12/2013 | |  |
| TITLE | HINGE | | |
| PRIORITY NA | | | |

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|---|---|----------------|---|
| DESIGN NUMBER | 259016 | |  |
| CLASS | 13-03 | | |
| 1)NOVATEUR ELECTRICAL & DIGITAL SYSTEMS PVT. LTD., A COMPANY ORGANIZED UNDER THE LAWS OF INDIA, OF 61/62, 6TH FLOOR, KALPATARU SQUARE, KONDIVITA ROAD, OFF ANDHERI-KURLA ROAD, ANDHERI (E), MUMBAI-400059, INDIA | | | |
| DATE OF REGISTRATION | 27/12/2013 | | |
| TITLE | ELECTRICAL SWITCHING DEVICE | | |
| PRIORITY NA | | | |
| DESIGN NUMBER | 259088 | |  |
| CLASS | 19-06 | | |
| 1)K-NINE WRITING SYSTEMS PVT. LTD. (AN INDIAN PROPRIETORSHIP FIRM) UNIT NO: A-301/302, SUNFLOWER BUILDING, PLOT NO-36 A, SHIVNERI MARG, OFF GOREGAON-MULUND LINK ROAD, AMBEDKAR CHOWK, GOREGAON-EAST, MUMBAI-400063, STATE OF MAHARASHTRA, INDIA. | | | |
| DATE OF REGISTRATION | 27/12/2013 | | |
| TITLE | PEN | | |
| PRIORITY NA | | | |
| DESIGN NUMBER | 249609 | |  |
| CLASS | 08-07 | | |
| 1)STAUBLI FAVERGES, OF A FRENCH SOCIÉTÉ EN COMMANDITE PAR ACTIONS", PLACE ROBERT STÄUBLI 74210 FAVERGES FRANCE | | | |
| DATE OF REGISTRATION | 20/11/2012 | | |
| TITLE | LOCKING OR CLOSING DEVICES OF MULTI-COUPLING PLATES | | |
| PRIORITY | | | |
| PRIORITY NUMBER | DATE | COUNTRY | |
| 002047183-0001 | 25/05/2012 | OHIM | |


| | | |
|---|-------------|----------------|
| DESIGN NUMBER | 256834 | |
| CLASS | 26-05 | |
| 1)FLOS S.P.A., AN ITALIAN COMPANY, VIA A. FAINI, 2, I-25073 BOVEZZO, BRESCIA, ITALY. | | |
| DATE OF REGISTRATION | 26/09/2013 | |
| TITLE | TABLE LAMP | |
| PRIORITY | | |
| PRIORITY NUMBER | DATE | COUNTRY |
| BS2013O000012 | 29/03/2013 | ITALY |



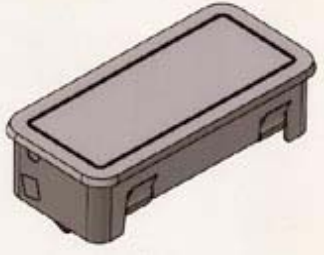


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|---|-------------------------|--|
| DESIGN NUMBER | 259264 | |
| CLASS | 13-03 | |
| 1)M/S URBANE SUPPLY CHAIN SOLUTIONS PRIVATE LIMITED HAVING REGISTERED OFFICE AT, 401, SOLACE APTS, PLOT 345, 33RD ROAD, TPS 3, BANDRA (WEST), MUMBAI-400 050, MAHARASHTRA, INDIA | | |
| DATE OF REGISTRATION | 07/01/2014 | |
| TITLE | CONNECTOR (ELECTRICITY) | |
| PRIORITY NA | | |






| | | |
|---|-----------------------------|--|
| DESIGN NUMBER | 258647 | |
| CLASS | 29-02 | |
| 1)RESGUARDO INDUSTRIES, SHED NO. 3, PLOT NO. 17, JIGANI INDUSTRIAL AREA, MADEVATTANA VILLAGE, ANEKAL TALUK, JIGANI HOBLI, BANGALORE-562106, KARNATAKA, INDIA | | |
| DATE OF REGISTRATION | 10/12/2013 | |
| TITLE | EMERGENCY RESPONSE TEAM CAP | |
| PRIORITY NA | | |




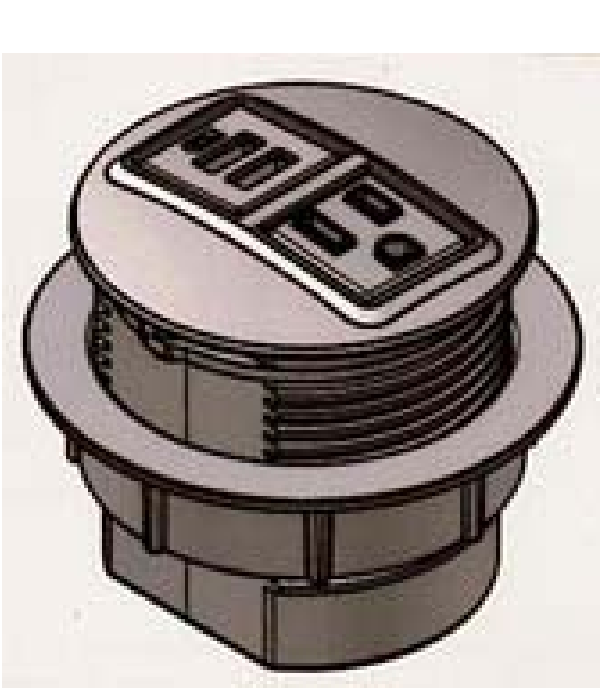
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| DESIGN NUMBER | 259820 | |  |
| CLASS | 12-11 | | |
| 1)BAJAJ AUTO LIMITED, AN INDIAN COMPANY, INCORPORATED UNDER THE COMPANIES ACT OF 1956, HAVING ITS PRINCIPAL PLACE OF BUSINESS AT NEW 2ND & 3RD FLOOR, KHIVRAJ BUILDING, NO. 616, ANNASALAI, CHENNAI - 600006, STATE OF TAMIL NADU, INDIA, AND REGISTERED OFFICE AT AKURDI, PUNE-411035, STATE OF MAHARASHTRA, INDIA | | | |
| DATE OF REGISTRATION | 29/01/2014 | | |
| TITLE | SEAT ASSEMBLY FOR MOTORCYCLE | | |
| PRIORITY NA | | | |
| DESIGN NUMBER | 259498 | |  |
| CLASS | 11-02 | | |
| 1)AMAR SINGH YADAV, TRADING AS M/S. S. N. GLASS DECORATERS, SITUATED AT 2/778, SUHAG NAGAR, FIROZABAD (U.P.) INDIA, OF ABOVE ADDRESS | | | |
| DATE OF REGISTRATION | 20/01/2014 | | |
| TITLE | FLOWER VASE | | |
| PRIORITY NA | | | |
| DESIGN NUMBER | 257493 | |  |
| CLASS | 13-03 | | |
| 1)NORMAN R. BYRNE (A CITIZEN OF UNITED STATES OF AMERICA) WHOSE ADDRESS IS 2736, HONEY GREEK AVE, NE ADA, MI 49301, UNITED STATES OF AMERICA | | | |
| DATE OF REGISTRATION | 14/10/2013 | | |
| TITLE | ELECTRICAL POWER CENTER | | |
| PRIORITY | | | |
| PRIORITY NUMBER | DATE | COUNTRY | |
| 29/452,253 | 15/04/2013 | U.S.A. | |

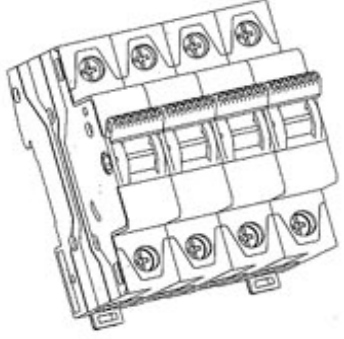


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|--|--------------|--|
| DESIGN NUMBER | 260384 |  |
| CLASS | 26-05 | |
| 1)M/S GM MODULAR PVT. LTD., (A COMPANY INCORPORATED UNDER INDIAN COMPANIES ACT), 14/15, BOKADIA IND. ESTATE, SATIVALI ROAD, VASAI (EAST)-401208, DISTRICT-THANE, MAHARASHTRA (INDIA) | | |
| DATE OF REGISTRATION | 17/02/2014 | |
| TITLE | NIGHT LAMP | |
| PRIORITY NA | | |
| DESIGN NUMBER | 259128 |  |
| CLASS | 23-01 | |
| 1)ASHIRVAD PIPES PVT. LTD, A COMPANY REGISTERED UNDER THE COMPANIES ACT 1956 HAVING ITS REGISTERED OFFICE AT 4-B, ATTIBELE INDUSTRIAL AREA, HOSUR ROAD, BANGALORE-562107, KARNATAKA, INDIA; NATIONALITY: INDIAN | | |
| DATE OF REGISTRATION | 30/12/2013 | |
| TITLE | SEALING RING | |
| PRIORITY NA | | |
| DESIGN NUMBER | 258823 |  |
| CLASS | 12-08 | |
| 1)VOLKSWAGEN AKTIENGESELLSCHAFT, A GERMAN COMPANY OF BERLINER RING 2, 38440 WOLFSBURG, GERMANY | | |
| DATE OF REGISTRATION | 18/12/2013 | |
| TITLE | CAR | |
| PRIORITY NA | | |




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|---|--|--|
| DESIGN NUMBER | 259636 |  |
| CLASS | 12-16 | |
| 1)MANISH GRAPHICS, SHOP NO. 03, PLOT NO. 69, RAJA GARDEN, NEW DELHI-110015, INDIA (AN INDIAN PROPRIETORSHIP FIRM WHOSE PROPRIETOR IS:-MR. MANISH AN INDIAN NATIONAL OF THE ABOVE ADDRESS | | |
| DATE OF REGISTRATION | 23/01/2014 | |
| TITLE | PROTECTOR FRAME FOR HIGH SECURITY NUMBER PLATE | |
| PRIORITY NA | | |
| DESIGN NUMBER | 259816 |  |
| CLASS | 12-11 | |
| 1)BAJAJ AUTO LIMITED, AN INDIAN COMPANY, INCORPORATED UNDER THE COMPANIES ACT OF 1956, HAVING ITS PRINCIPAL PLACE OF BUSINESS AT NEW 2ND & 3RD FLOOR, KHIVRAJ BUILDING, NO. 616, ANNASALAI, CHENNAI - 600006, STATE OF TAMIL NADU, INDIA, AND REGISTERED OFFICE AT AKURDI, PUNE-411035, STATE OF MAHARASHTRA, INDIA | | |
| DATE OF REGISTRATION | 29/01/2014 | |
| TITLE | ENGINE LOWER COVER FOR MOTORCYCLE | |
| PRIORITY NA | | |
| DESIGN NUMBER | 258550 |  |
| CLASS | 06-01 | |
| 1)S. SINDHIYA, PROPRIETOR OF M/S. SINDHIYA PLASTIC INDUSTRIES, AT NO. 75/1, THIRUNAGAR 3RD STREET, SUNDAKKAMUTHUR ROAD, COIMBATORE-641026, INDIA, INDIAN-NATIONAL OF ABOVE ADDRESS | | |
| DATE OF REGISTRATION | 03/12/2013 | |
| TITLE | CHAIR | |
| PRIORITY NA | | |

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|---|---------------------------|--|
| DESIGN NUMBER | 256534 |  |
| CLASS | 12-11 | |
| 1)TVS MOTOR COMPANY LIMITED, AN INDIAN COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956, HAVING ITS REGISTERED OFFICE AT JAYALAKSHMI ESTATES, 29 (OLD NO. 8) HADDOWS ROAD, CHENNAI 600006, TAMIL NADU, INDIA | | |
| DATE OF REGISTRATION | 17/09/2013 | |
| TITLE | TAIL COVER FOR MOTORCYCLE | |
| PRIORITY NA | | |

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|---|------------|---|
| DESIGN NUMBER | 259236 |  |
| CLASS | 08-07 | |
| 1)(1) RUPESHBHAI MANSUKHBHAI MANSARA (2) JAYESHBHAI GOBARBHAI SHEKHALIYA (3) CHETANBHAI LAVJIBHAI SINGHALA (ALL THE PARTNERS ARE ADULT & INDIAN NATIONAL) PARTNERS OF JAY SOMNATH METAL (INDIAN PARTNERSHIP FIRM) HAVING PLACE OF BUSINESS AT: 3, MARUTI INDUSTRIAL AREA, KOTHARIYA RING ROAD, B/H. MURLIDHAR WAYBRIDGE, N.H. 8B, RAJKOT-360003-GUJARAT-(INDIA) | | |
| DATE OF REGISTRATION | 06/01/2014 | |
| TITLE | DOOR LATCH | |
| PRIORITY NA | | |

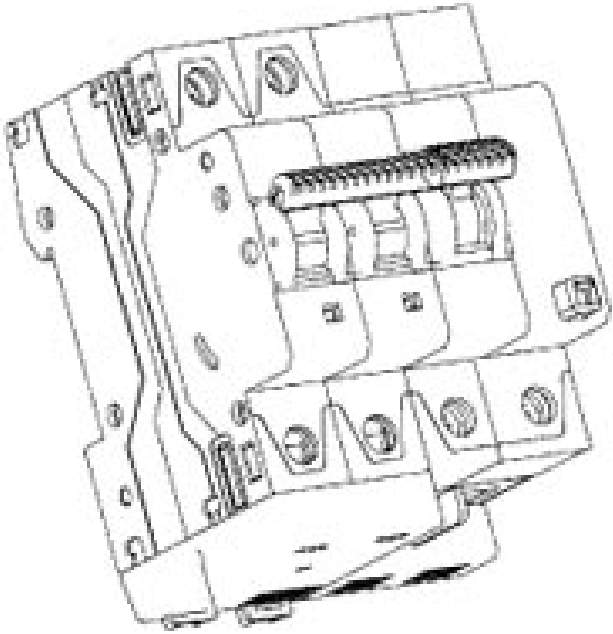
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| DESIGN NUMBER | 257489 |  |
| CLASS | 13-03 | |
| 1)NORMAN R. BYRNE (A CITIZEN OF UNITED STATES OF AMERICA) WHOSE ADDRESS IS 2736, HONEY GREEK AVE, NE ADA, MI 49301, UNITED STATES OF AMERICA | | |
| DATE OF REGISTRATION | 14/10/2013 | |
| TITLE | ELECTRICAL POWER UNIT FOR A WORK SURFACE | |
| PRIORITY | | |
| PRIORITY NUMBER | DATE | COUNTRY |
| 29/452,251 | 15/04/2013 | U.S.A. |

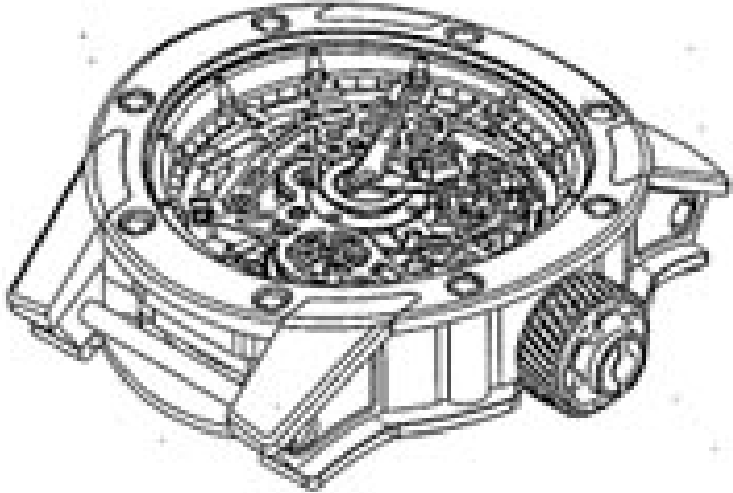
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| DESIGN NUMBER | 259023 |  |
| CLASS | 13-03 | |
| 1)NOVATEUR ELECTRICAL & DIGITAL SYSTEMS PVT. LTD., 61/62, 6TH FLOOR, KALPATARU SQUARE, KONDIVITA ROAD, OFF ANDHERI-KURLA ROAD, ANDHERI (E), MUMBAI-40059, INDIA | | |
| DATE OF REGISTRATION | 27/12/2013 | |
| TITLE | ELECTRICAL SWITCHING DEVICE | |
| PRIORITY NA | | |
| DESIGN NUMBER | 257784 |  |
| CLASS | 08-06 | |
| 1)MR. MANISHBHAI BHIKABHAI PATEL., AN INDIAN NATIONAL SOLE PROPRIETOR OF M/S. JAY SHAKTI METAL., AN INDIAN PROPRIETORSHIP FIRM., HAVING ITS PRINCIPAL PLACE OF BUSINESS AT, 4, ATIKA INDUSTRIAL AREA, PATEL CHOWK, DEBAR ROAD (SOUTH), RAJKOT. GUJARAT-INDIA. | | |
| DATE OF REGISTRATION | 25/10/2013 | |
| TITLE | HANDLE | |
| PRIORITY NA | | |
| DESIGN NUMBER | 259497 |  |
| CLASS | 11-02 | |
| 1)AMAR SINGH YADAV, TRADING AS M/S. S. N. GLASS DECORATERS, SITUATED AT 2/778, SUHAG NAGAR, FIROZABAD (U.P.) INDIA, OF ABOVE ADDRESS | | |
| DATE OF REGISTRATION | 20/01/2014 | |
| TITLE | FLOWER VASE | |
| PRIORITY NA | | |

| | | |
|---|-----------------------------------|---|
| DESIGN NUMBER | 259819 |  |
| CLASS | 12-11 | |
| 1)BAJAJ AUTO LIMITED, AN INDIAN COMPANY, INCORPORATED UNDER THE COMPANIES ACT OF 1956, HAVING ITS PRINCIPAL PLACE OF BUSINESS AT NEW 2ND & 3RD FLOOR, KHIVRAJ BUILDING, NO. 616, ANNASALAI, CHENNAI - 600006, STATE OF TAMIL NADU, INDIA, AND REGISTERED OFFICE AT AKURDI, PUNE-411035, STATE OF MAHARASHTRA, INDIA | | |
| DATE OF REGISTRATION | 29/01/2014 | |
| TITLE | SEAT COWL ASSEMBLY FOR MOTORCYCLE | |
| PRIORITY NA | | |
| DESIGN NUMBER | 257713 |  |
| CLASS | 07-02 | |
| 1)(1). DHAVAL H. PATEL, (2). BHUMIKA D. PATEL, (3). PRAKASH P. VARMORA AND (4). KALPESH A. PATEL., ALL INDIAN NATIONAL DIRECTORS OF VARMORA PLASTECH PVT. LTD., A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956., HAVING ITS PRINCIPLE PLACE OF BUSINESS AT, PLOT NO. 3, SURVEY/BLOCK NO. 86, PO. VASNA CHACHARVADI, NR. DIVYA BHASKAR PRESS, BAVLA-CHANGODAR-AHMEDABAD HIGHWAY, TAL: SANAND, DIST: AHMEDABAD-382 213. GUJARAT-INDIA. | | |
| DATE OF REGISTRATION | 24/10/2013 | |
| TITLE | CONTAINER LID | |
| PRIORITY NA | | |
| DESIGN NUMBER | 258621 |  |
| CLASS | 08-06 | |
| 1)DILIPBHAI BACHUBHAI HIRPARA (INDIAN NATIONALS) AND SOLE PROPRIETOR OF JANKI DIE-CAST (INDIAN PROPRIETORSHIP CONCERN) HAVING PLACE OF BUSINESS AT- PLOT NO. 834, AJI INDUSTRIAL AREA, NR; SITARAM WAY BRIDGE, OPP: MUNICIPAL WORKSHOP, BHAVNAGAR ROAD, RAJKOT-GUJARAT (INDIA) | | |
| DATE OF REGISTRATION | 09/12/2013 | |
| TITLE | HANDLE | |
| PRIORITY NA | | |



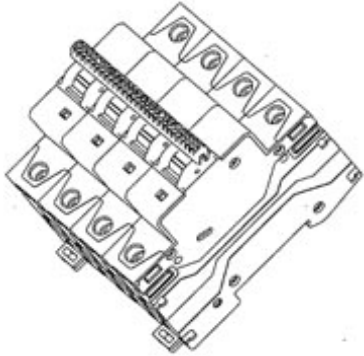
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| DESIGN NUMBER | 256537 | |  |
| CLASS | 12-11 | | |
| 1)TVS MOTOR COMPANY LIMITED, AN INDIAN COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956, HAVING ITS REGISTERED OFFICE AT JAYALAKSHMI ESTATES, 29 (OLD NO. 8) HADDOWS ROAD, CHENNAI 600006, TAMIL NADU, INDIA | | | |
| DATE OF REGISTRATION | 17/09/2013 | | |
| TITLE | FRONT HEADLAMP HOUSING FOR SCOOTER | | |
| PRIORITY NA | | | |
| DESIGN NUMBER | 257492 | |  |
| CLASS | 13-03 | | |
| 1)NORMAN R. BYRNE (A CITIZEN OF UNITED STATES OF AMERICA) WHOSE ADDRESS IS 2736, HONEY GREEK AVE, NE ADA, MI 49301, UNITED STATES OF AMERICA | | | |
| DATE OF REGISTRATION | 14/10/2013 | | |
| TITLE | ELECTRICAL POWER CENTER | | |
| PRIORITY | | | |
| PRIORITY NUMBER | DATE | COUNTRY | |
| 29/452,253 | 15/04/2013 | U.S.A. | |
| DESIGN NUMBER | 260383 | |  |
| CLASS | 26-05 | | |
| 1)M/S GM MODULAR PVT. LTD., (A COMPANY INCORPORATED UNDER INDIAN COMPANIES ACT), 14/15, BOKADIA IND. ESTATE, SATIVALI ROAD, VASAI (EAST)-401208, DISTRICT-THANE, MAHARASHTRA (INDIA) | | | |
| DATE OF REGISTRATION | 17/02/2014 | | |
| TITLE | NIGHT LAMP | | |
| PRIORITY NA | | | |




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| DESIGN NUMBER | 258902 |  |
| CLASS | 23-01 | |
| 1)ASHIRVAD PIPES PVT. LTD, A COMPANY REGISTERED UNDER THE COMPANIES ACT 1956 HAVING ITS REGISTERED OFFICE AT 4-B, ATTIBELE INDUSTRIAL AREA, HOSUR ROAD, BANGALORE-562107, KARNATAKA, INDIA; NATIONALITY: INDIAN | | |
| DATE OF REGISTRATION | 20/12/2013 | |
| TITLE | SEALING RING | |
| PRIORITY NA | | |

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|---|-----------------------------|---|
| DESIGN NUMBER | 259021 |  |
| CLASS | 13-03 | |
| 1)NOVATEUR ELECTRICAL & DIGITAL SYSTEMS PVT. LTD., A COMPANY ORGANIZED UNDER THE LAWS OF INDIA, OF 61/62, 6TH FLOOR, KALPATARU SQUARE, KONDIVITA ROAD, OFF ANDHERI-KURLA ROAD, ANDHERI (E), MUMBAI-400059, INDIA | | |
| DATE OF REGISTRATION | 27/12/2013 | |
| TITLE | ELECTRICAL SWITCHING DEVICE | |
| PRIORITY NA | | |

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| DESIGN NUMBER | 258795 |  |
| CLASS | 10-02 | |
| 1)TURLEN HOLDING SA, A SWISS COMPANY, C/O SIPO S.A., CHEMIN DU CHÂTEAU 26A, 2805 SOYHIÈRES, SWITZERLAND | | |
| DATE OF REGISTRATION | 17/12/2013 | |
| TITLE | WATCH | |
| PRIORITY | | |
| PRIORITY NUMBER | DATE | COUNTRY |
| 757745701 | 23/08/2013 | WIPO |

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|--|---------------------------|--|
| DESIGN NUMBER | 254896 |  |
| CLASS | 09-09 | |
| 1)COMPAGNIE PLASTIC OMNIUM, A FRENCH COMPANY OF, 19 AVENUE JULES CARTERET-69007 LYON-FRANCE | | |
| DATE OF REGISTRATION | 01/07/2013 | |
| TITLE | WHEEL FOR TRASH CONTAINER | |
| PRIORITY NA | | |
| DESIGN NUMBER | 259839 |  |
| CLASS | 15-09 | |
| 1)AERO PRODUCTS, A PROPRIETARY FIRM HAVING ADDRESS AT 212, NAV-KIRTI ESTATE, OPP. RAILWAY RESERVATION COUNTER, BHAYANDER (EAST), THANE (DIST)-401105, MAHARASHTRA, INDIA, WHOSE PROPRIETOR IS VINOD SWAROOPCHAND JAIN | | |
| DATE OF REGISTRATION | 29/01/2014 | |
| TITLE | SILVER RECOVERY UNIT | |
| PRIORITY NA | | |
| DESIGN NUMBER | 257966 |  |
| CLASS | 23-04 | |
| 1)ORIENT PAPER & INDUSTRIES LIMITED, OF UNIT - VIII, PLOT NO. 7, BHOINAGAR, BHUBANESHWAR-751012 (ORISSA) | | |
| DATE OF REGISTRATION | 04/11/2013 | |
| TITLE | HEAT CONVECTOR | |
| PRIORITY NA | | |

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|---|---|--|
| DESIGN NUMBER | 259299 |  |
| CLASS | 15-03 | |
| 1)MR. NARINDER PAL SINGH, AN INDIAN CITIZEN, PROPRIETOR OF STAR FORCE ENGINEERING COMPANY, AN INDIAN COMPANY, OF B-54/7-A, PHASE-VII, FOCAL POINT, LUDHIANA-141010, PUNJAB, INDIA | | |
| DATE OF REGISTRATION | 08/01/2014 | |
| TITLE | HARVESTING COMBINE BLADE FOR USE IN AGRICULTURE | |
| PRIORITY NA | | |
| DESIGN NUMBER | 258900 |  |
| CLASS | 23-01 | |
| 1)ASHIRVAD PIPES PVT. LTD, A COMPANY REGISTERED UNDER THE COMPANIES ACT 1956 HAVING ITS REGISTERED OFFICE AT 4-B, ATTIBELE INDUSTRIAL AREA, HOSUR ROAD, BANGALORE-562107, KARNATAKA, INDIA; NATIONALITY: INDIAN | | |
| DATE OF REGISTRATION | 20/12/2013 | |
| TITLE | SEALING RING | |
| PRIORITY NA | | |
| DESIGN NUMBER | 259018 |  |
| CLASS | 13-03 | |
| 1)NOVATEUR ELECTRICAL & DIGITAL SYSTEMS PVT. LTD., A COMPANY ORGANIZED UNDER THE LAWS OF INDIA, OF 61/62, 6TH FLOOR, KALPATARU SQUARE, KONDIVITA ROAD, OFF ANDHERI-KURLA ROAD, ANDHERI (E), MUMBAI-400059, INDIA | | |
| DATE OF REGISTRATION | 27/12/2013 | |
| TITLE | ELECTRICAL SWITCHING DEVICE | |
| PRIORITY NA | | |

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|---|-------------------------------|----------------|---|
| DESIGN NUMBER | 259686 | |  |
| CLASS | 12-11 | | |
| 1)ADVANCE PLASTICS, STATION ROAD, DHANDARI KALAN, LUDHIANA (PB.) INDIA, AN INDIAN NATIONAL | | | |
| DATE OF REGISTRATION | 27/01/2014 | | |
| TITLE | PADDLE FOR CYCLES | | |
| PRIORITY NA | | | |
| DESIGN NUMBER | 256409 | |  |
| CLASS | 12-13 | | |
| 1)POLARIS INDUSTRIES INC., A CORPORATION ORGANIZED UNDER THE LAWS OF THE UNITED STATES OF AMERICA, OF 2100 HIGHWAY 55, MEDINA, MINNESOTA 55340-9770, THE UNITED STATES OF AMERICA | | | |
| DATE OF REGISTRATION | 13/09/2013 | | |
| TITLE | ALL TERRAIN VEHICLE | | |
| PRIORITY | | | |
| PRIORITY NUMBER | DATE | COUNTRY | |
| 29/449,479 | 15/03/2013 | U.S.A. | |
| DESIGN NUMBER | 259118 | |  |
| CLASS | 12-16 | | |
| 1)TOYOTA JIDOSHA KABUSHIKI KAISHA, A JAPANESE CO., OF 1, TOYOTA-CHO, TOYOTA-SHI, AICHI-KEN, 471-8571, JAPAN | | | |
| DATE OF REGISTRATION | 30/12/2013 | | |
| TITLE | REAR BUMPER FOR AN AUTOMOBILE | | |
| PRIORITY | | | |
| PRIORITY NUMBER | DATE | COUNTRY | |
| BR3020130032914 | 04/07/2013 | BRAZIL | |

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|---|------------|
| DESIGN NUMBER | 257658 |
| CLASS | 08-06 |
| 1)MR. TULESHBHAI DAYALJIBHAI PATEL,, AN INDIAN NATIONAL,, HAVING ITS PRINCIPAL PLACE OF BUSINESS AT, "KRISHNA", NR. ARYA DAIRY FARM, LEUVA PATEL BOARDING MAIN ROAD, MAVDI PLOT, RAJKOT. GUJARAT-INDIA | |
| DATE OF REGISTRATION | 22/10/2013 |
| TITLE | HANDLE |
| PRIORITY NA | |



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|---|---------------------------|
| DESIGN NUMBER | 257757 |
| CLASS | 12-16 |
| 1)JCB INDIA LIMITED, AN INDIAN COMPANY HAVING ITS REGISTERED OFFICE AT B-1/1-1, 2ND FLOOR, MOHAN CO-OPERATIVE INDUSTRIAL ESTATE, MATHURA ROAD, NEW DELHI, INDIA AND WORKS AT 23/7, MATHURA ROAD, BALLABGARH, HARYANA, INDIA. | |
| DATE OF REGISTRATION | 25/10/2013 |
| TITLE | CAB FOR SKID STEER LOADER |



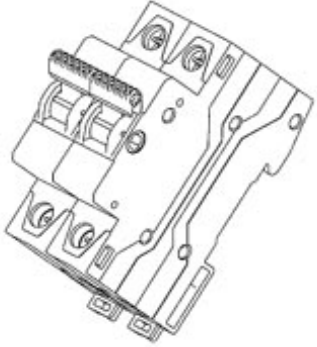


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|--------------------|--|
| PRIORITY NA | |
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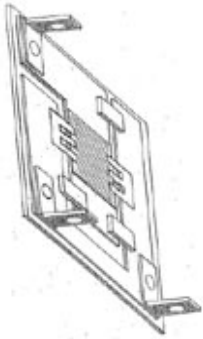

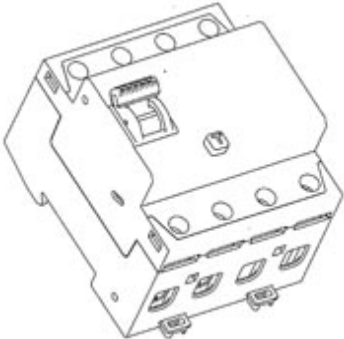
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| DESIGN NUMBER | 258608 |
| CLASS | 12-11 |
| 1)SWAPNIL BABURAO DHANDEKAR, HAVING ADDRESS, SR NO 36/2, SANJEEVANI NIVAS, KONDHWA BUDRUK, PUNE 411048. RAVINRA MARUTI TRIMBAKE, HAVING ADDRESS, SR NO 55, SAI NIVAS SOSITY BUNGLOW NO 11A, UNDRI PUNE 411048 | |
| DATE OF REGISTRATION | 06/12/2013 |
| TITLE | ELECTRIC BICYCLE |

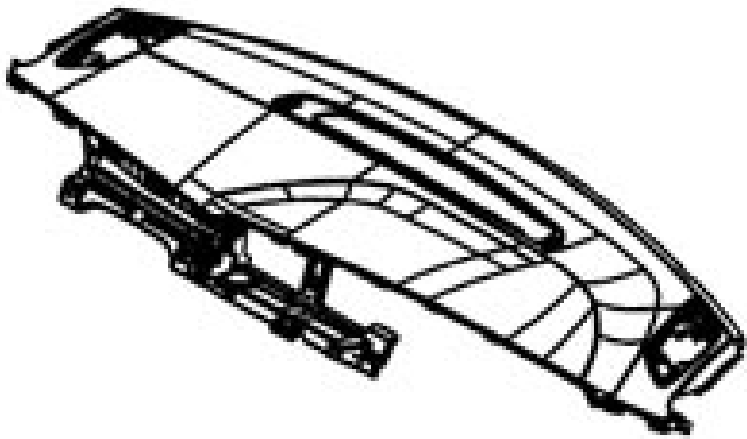


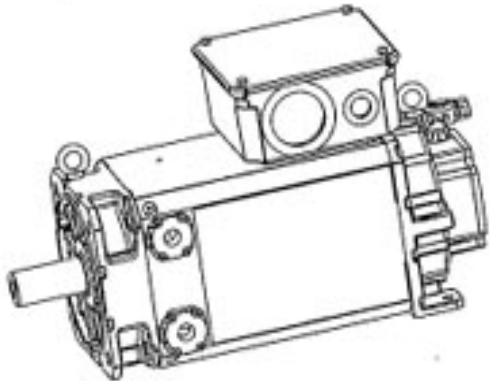
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| PRIORITY NA | |
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|---|-----------------------------|----------------|--|
| DESIGN NUMBER | 259337 | |  |
| CLASS | 11-01 | | |
| 1)H. K JEWELS PVT. LTD. A COMPANY REGISTERED UNDER COMPANY ACT 1956 OF 1701-A, 17TH FLOOR, THE CAPITAL BUILDING, B-WING, OPP ICICI BANK, BANDRA KURLA COMPLEX, BANDRA (E), MUMBAI-400051, INDIA | | | |
| DATE OF REGISTRATION | 10/01/2014 | | |
| TITLE | PENDANT | | |
| PRIORITY NA | | | |
| DESIGN NUMBER | 258137 | |  |
| CLASS | 09-02 | | |
| 1)BORIS TATIEVSKI, OF MARTIN-BUBER-STRABE 12, 14163 BERLIN, GERMANY, A GERMAN COMPANY | | | |
| DATE OF REGISTRATION | 13/11/2013 | | |
| TITLE | OIL CANISTER | | |
| PRIORITY | | | |
| PRIORITY NUMBER | DATE | COUNTRY | |
| 002336057-0001/0008 | 30/10/2013 | EUROPEAN UNION | |
| DESIGN NUMBER | 259024 | |  |
| CLASS | 13-03 | | |
| 1)NOVATEUR ELECTRICAL & DIGITAL SYSTEMS PVT. LTD., 61/62, 6TH FLOOR, KALPATARU SQUARE, KONDIVITA ROAD, OFF ANDHERI-KURLA ROAD, ANDHERI (E), MUMBAI-40059, INDIA | | | |
| DATE OF REGISTRATION | 27/12/2013 | | |
| TITLE | ELECTRICAL SWITCHING DEVICE | | |
| PRIORITY NA | | | |



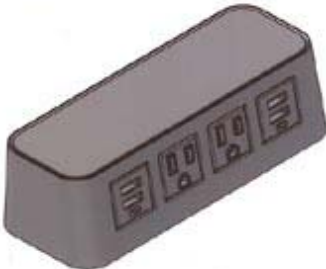
| | | |
|--|---|--|
| DESIGN NUMBER | 256252 |  |
| CLASS | 20-03 | |
| 1)M/S. MAHINDRA REVA ELECTRIC VEHICLES PRIVATE LIMITED, HAVING ITS PLACE OF BUSINESS AT NO. 122 E, BOMMASANDRA INDUSTRIAL ESTATE, OFF HOSUR ROAD, BANGALORE-560099, KARNATAKA, INDIA | | |
| DATE OF REGISTRATION | 06/09/2013 | |
| TITLE | DISPLAY BOARD FOR ELECTRIC VEHICLE CHARGING POINT | |
| PRIORITY NA | | |
| DESIGN NUMBER | 257654 |  |
| CLASS | 08-06 | |
| 1)MR. TULESHBHAI DAYALJIBHAI PATEL., AN INDIAN NATIONAL., HAVING ITS PRINCIPAL PLACE OF BUSINESS AT, "KRISHNA", NR. ARYA DAIRY FARM, LEUVA PATEL BOARDING MAIN ROAD, MAVDI PLOT, RAJKOT. GUJARAT-INDIA | | |
| DATE OF REGISTRATION | 22/10/2013 | |
| TITLE | HANDLE | |
| PRIORITY NA | | |
| DESIGN NUMBER | 257344 |  |
| CLASS | 08-09 | |
| 1)DORMA INDIA PRIVATE LIMITED, COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956, HAVING ITS REGISTERED OFFICE AT NO. 14, PATTULOS ROAD, CHENNAI-600002, TAMIL NADU, INDIA | | |
| DATE OF REGISTRATION | 09/10/2013 | |
| TITLE | STRUCTURAL METAL FITTING | |
| PRIORITY NA | | |

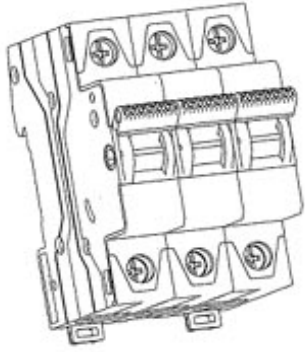

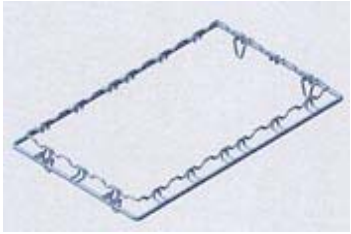
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|---|-----------------------------|----------------|--|
| DESIGN NUMBER | 250029 | |  |
| CLASS | 13-99 | | |
| 1)AZUR SPACE SOLAR POWER GMBH, OF THERESIENSTRASSE 2, D-74072 HEILBRONN, GERMANY, A GERMAN COMPANY | | | |
| DATE OF REGISTRATION | 07/12/2012 | | |
| TITLE | SOLAR CELL PANEL | | |
| PRIORITY | | | |
| PRIORITY NUMBER | DATE | COUNTRY | |
| 002056564-0001 | 12/06/2012 | U.S.A. | |
| DESIGN NUMBER | 258901 | |  |
| CLASS | 23-01 | | |
| 1)ASHIRVAD PIPES PVT. LTD, A COMPANY REGISTERED UNDER THE COMPANIES ACT 1956 HAVING ITS REGISTERED OFFICE AT 4-B, ATTIBELE INDUSTRIAL AREA, HOSUR ROAD, BANGALORE-562107, KARNATAKA, INDIA; NATIONALITY: INDIAN | | | |
| DATE OF REGISTRATION | 20/12/2013 | | |
| TITLE | SEALING RING | | |
| PRIORITY NA | | | |
| DESIGN NUMBER | 259020 | |  |
| CLASS | 13-03 | | |
| 1)NOVATEUR ELECTRICAL & DIGITAL SYSTEMS PVT. LTD., A COMPANY ORGANIZED UNDER THE LAWS OF INDIA OF 61/62, 6TH FLOOR, KALPATARU SQUARE, KONDIVITA ROAD, OFF ANDHERI-KURLA ROAD, ANDHERI (E), MUMBAI-400059, INDIA | | | |
| DATE OF REGISTRATION | 27/12/2013 | | |
| TITLE | ELECTRICAL SWITCHING DEVICE | | |
| PRIORITY NA | | | |

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| DESIGN NUMBER | 259956 |  |
| CLASS | 12-16 | |
| 1)TATA MOTORS LIMITED, AN INDIAN COMPANY OF BOMBAY HOUSE, 24 HOMI MODY STREET, HUTATMA CHOWK, MUMBAI 400001, MAHARASHTRA, INDIA | | |
| DATE OF REGISTRATION | 31/01/2014 | |
| TITLE | DASHBOARD TOP PAD OF A VEHICLE | |
| PRIORITY NA | | |

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| DESIGN NUMBER | 258747 | |  |
| CLASS | 13-01 | | |
| 1)BAUMÜLLER NÜRNBERG GMBH, OF OSTENDSTRASSE 80-90, 90482 NÜRNBERG, GERMANY | | | |
| DATE OF REGISTRATION | 16/12/2013 | | |
| TITLE | ELECTRIC MOTOR | | |
| PRIORITY | | | |
| PRIORITY NUMBER | DATE | COUNTRY | |
| 2 256 537-0002 | 17/06/2013 | OHIM | |

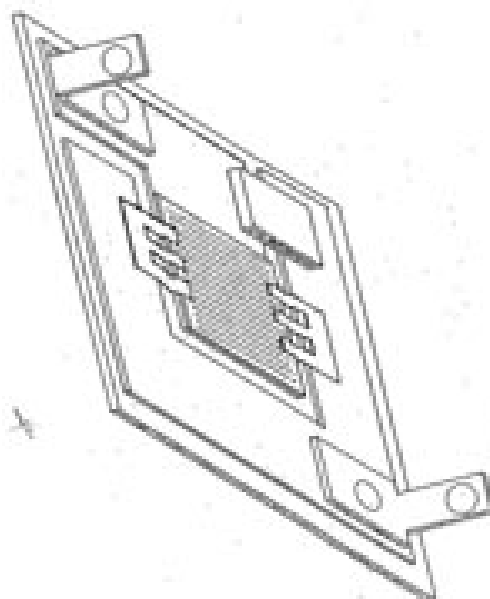
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| DESIGN NUMBER | 259658 | |  |
| CLASS | 02-04 | | |
| 1)OM BALAJI SERVICES, T-2536, 2ND FLOOR, HARDYAN SINGH ROAD, NEAR FAIZ ROAD, NEW DELHI-110005, (A SOLE PROPRIETORSHIP FIRM) WHOSE PROPRIETOR IS VIKAS AGGARWAL, INDIAN OF THE ABOVE ADDRESS | | | |
| DATE OF REGISTRATION | 24/01/2014 | | |
| TITLE | SHOE SOLE | | |
| PRIORITY NA | | | |

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| DESIGN NUMBER | 259499 | |  |
| CLASS | 11-02 | | |
| 1)AMAR SINGH YADAV, TRADING AS M/S. S. N. GLASS DECORATERS, SITUATED AT 2/778, SUHAG NAGAR, FIROZABAD (U.P.) INDIA, OF ABOVE ADDRESS | | | |
| DATE OF REGISTRATION | 20/01/2014 | | |
| TITLE | FLOWER VASE | | |
| PRIORITY NA | | | |
| DESIGN NUMBER | 256539 | |  |
| CLASS | 12-11 | | |
| 1)TVS MOTOR COMPANY LIMITED, AN INDIAN COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956, HAVING ITS REGISTERED OFFICE AT JAYALAKSHMI ESTATES 29 (OLD NO. 8) HADDOWS ROAD, CHENNAI 600006, TAMIL NADU, INDIA | | | |
| DATE OF REGISTRATION | 17/09/2013 | | |
| TITLE | FRONT BOTTOM PANEL COVER FOR SCOOTER | | |
| PRIORITY NA | | | |
| DESIGN NUMBER | 257494 | |  |
| CLASS | 13-03 | | |
| 1)NORMAN R. BYRNE (A CITIZEN OF UNITED STATES OF AMERICA) WHOSE ADDRESS IS 2736, HONEY GREEK AVE, NE ADA, MI 49301, UNITED STATES OF AMERICA | | | |
| DATE OF REGISTRATION | 14/10/2013 | | |
| TITLE | ELECTRICAL POWER UNIT FOR A WORK SURFACE | | |
| PRIORITY | | | |
| PRIORITY NUMBER | DATE | COUNTRY | |
| 29/452,254 | 15/04/2013 | U.S.A. | |

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| DESIGN NUMBER | 259025 | |  |
| CLASS | 13-03 | | |
| 1)NOVATEUR ELECTRICAL & DIGITAL SYSTEMS PVT. LTD., 61/62, 6TH FLOOR, KALPATARU SQUARE, KONDIVITA ROAD, OFF ANDHERI-KURLA ROAD, ANDHERI (E), MUMBAI-40059, INDIA | | | |
| DATE OF REGISTRATION | 27/12/2013 | | |
| TITLE | ELECTRICAL SWITCHING DEVICE | | |
| PRIORITY NA | | | |
| DESIGN NUMBER | 259115 | |  |
| CLASS | 26-06 | | |
| 1)TOYOTA JIDOSHA KABUSHIKI KAISHA, A JAPANESE CO., OF 1, TOYOTA-CHO, TOYOTA-SHI, AICHI-KEN, 471-8571, JAPAN | | | |
| DATE OF REGISTRATION | 30/12/2013 | | |
| TITLE | FRONT COMBINATION LAMP FOR AN AUTOMOBILE | | |
| PRIORITY | | | |
| PRIORITY NUMBER | DATE | COUNTRY | |
| BR3020130032868 | 04/07/2013 | BRAZIL | |
| DESIGN NUMBER | 258881 | |  |
| CLASS | 07-06 | | |
| 1)ELECTROLUX PROFESSIONAL S.P.A.; A ITALIAN COMPANY OF VIALE TREVISO 15, I-33170 PORDENONE, ITALIA | | | |
| DATE OF REGISTRATION | 19/12/2013 | | |
| TITLE | BROCHETTE HOLDERS | | |
| PRIORITY | | | |
| PRIORITY NUMBER | DATE | COUNTRY | |
| 002258657 | 19/06/2013 | OHIM | |

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|--|-------------------------------|----------------|--|
| DESIGN NUMBER | 256254 | |  |
| CLASS | 09-09 | | |
| 1)MUKUL GOYAL OF DESIGNWISE INDIA PVT. LTD., AN INDIAN NATIONAL, REGISTERED OFFICE- C-34, NEETI BAGH, NEW DELHI-110049, INDIA | | | |
| DATE OF REGISTRATION | 06/09/2013 | | |
| TITLE | DUSTBIN | | |
| PRIORITY NA | | | |
| DESIGN NUMBER | 259410 | |  |
| CLASS | 24-02 | | |
| 1)HENKE-SASS, WOLF GMBH, OF KELTENSTRASSE 1, 78532 TUTTLINGEN, GERMANY, A GERMAN COMPANY | | | |
| DATE OF REGISTRATION | 15/01/2014 | | |
| TITLE | VETERINARY INJECTOR WITH HOOK | | |
| PRIORITY | | | |
| PRIORITY NUMBER | DATE | COUNTRY | |
| 002276147-0001/0003 | 17/07/2013 | OHIM | |
| DESIGN NUMBER | 258120 | |  |
| CLASS | 26-06 | | |
| 1)LUMAX INDUSTRIES LIMITED, A COMPANY INCORPORATED UNDER THE LAWS OF THE REPUBLIC OF INDIA, HAVING ITS REGISTERED OFFICE AT B-85-86, MAYAPURI INDUSTRIAL AREA, PHASE-I, NEW DELHI-110064, INDIA | | | |
| DATE OF REGISTRATION | 13/11/2013 | | |
| TITLE | FOG LAMP FOR VEHICLES | | |
| PRIORITY NA | | | |

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| DESIGN NUMBER | 250030 | |
| CLASS | 13-99 | |
| 1)AZUR SPACE SOLAR POWER GMBH, OF THERESIENSTRASSE 2, D-74072 HEILBRONN, GERMANY, A GERMAN COMPANY | | |
| DATE OF REGISTRATION | 07/12/2012 | |
| TITLE | SOLAR CELL PANEL | |
| PRIORITY | | |
| PRIORITY NUMBER | DATE | COUNTRY |
| 29/424,225 | 12/06/2012 | OHIM |

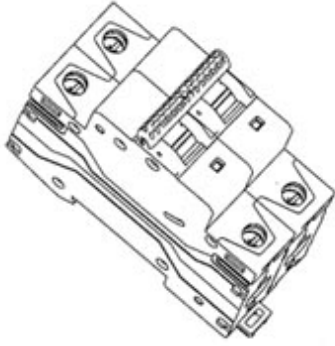

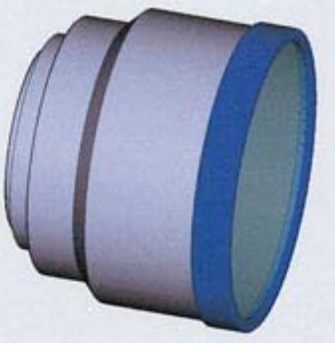





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| DESIGN NUMBER | 258899 | |
| CLASS | 23-01 | |
| 1)ASHIRVAD PIPES PVT. LTD, A COMPANY REGISTERED UNDER THE COMPANIES ACT 1956 HAVING ITS REGISTERED OFFICE AT 4-B, ATTIBELE INDUSTRIAL AREA, HOSUR ROAD, BANGALORE-562107, KARNATAKA, INDIA; NATIONALITY: INDIAN | | |
| DATE OF REGISTRATION | 20/12/2013 | |
| TITLE | SEALING RING | |
| PRIORITY NA | | |






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| DESIGN NUMBER | 258962 | |
| CLASS | 08-06 | |
| 1)SARASWATI INDUSTRIES., (A PARTNERSHIP FIRM REGISTERED UNDER INDIAN PARTNERSHIP ACT, 1932), AT 203/A, RAJ UMANG 1, CHS SHIV VALLABH ROAD, ASHOK VAN, NEAR MARUTI NAGAR, DAHISAR (EAST), MUMBAI-400068. MAHARASHTRA, INDIA. WHOSE PARTNERS ARE (1) ARUNA BIPIN RATHOD. (INDIAN NATIONAL), & (2) KRUPA HIMANSHU RATHOD. (INDIAN NATIONAL), ALL ARE HAVING ABOVE ADDRESS | | |
| DATE OF REGISTRATION | 24/12/2013 | |
| TITLE | HINGE | |
| PRIORITY NA | | |




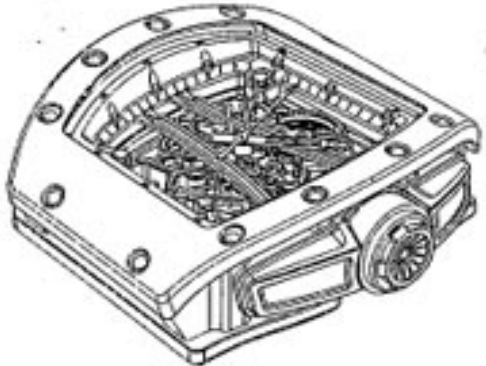
| | | | |
|---|-----------------------------|----------------|--|
| DESIGN NUMBER | 259017 | |  |
| CLASS | 13-03 | | |
| 1)NOVATEUR ELECTRICAL & DIGITAL SYSTEMS PVT. LTD., A COMPANY ORGANIZED UNDER THE LAWS OF INDIA, OF 61/62, 6TH FLOOR, KALPATARU SQUARE, KONDIVITA ROAD, OFF ANDHERI-KURLA ROAD, ANDHERI (E), MUMBAI-400059, INDIA | | | |
| DATE OF REGISTRATION | 27/12/2013 | | |
| TITLE | ELECTRICAL SWITCHING DEVICE | | |
| PRIORITY NA | | | |
| DESIGN NUMBER | 258857 | |  |
| CLASS | 08-07 | | |
| 1)INDUSTRILÅS I NÄSSJÖ AKTIEBOLAG, A SWEDISH COMPANY OF BOX 214, SVEDJEGATAN 1, 571 23 NÄSSJÖ, SWEDEN | | | |
| DATE OF REGISTRATION | 19/12/2013 | | |
| TITLE | LOCKING DEVICE | | |
| PRIORITY | | | |
| PRIORITY NUMBER | DATE | COUNTRY | |
| 002273094 | 12/07/2013 | OHIM | |
| DESIGN NUMBER | 254666 | |  |
| CLASS | 16-06 | | |
| 1)JENOPTIK OPTICAL SYSTEMS GMBH, OF THE ADDRESS GÖSCHWITZER STRASSE 25, 07745 JENA, GERMANY | | | |
| DATE OF REGISTRATION | 21/06/2013 | | |
| TITLE | OPTICAL LENS | | |
| PRIORITY | | | |
| PRIORITY NUMBER | DATE | COUNTRY | |
| DE 40 2012 005 765.7 | 21/12/2012 | GERMANY | |

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| DESIGN NUMBER | 259168 |  |
| CLASS | 26-02 | |
| 1)JALARAM INDUSTRIES, HAVING THE PRINCIPAL OFFICE AT 241, BOMBAY TALKIES COMPOUND, SHREE RAM MARG, MALAD (W), MUMBAI-400064 MAHARASHTRA, INDIA A PROPRIETARY CONCERN HAVING THE PROPRIETOR - ASHOK RAMANLAL PANCHAL RESIDING AT D/11, SHALIMAR APT, NEXT TO H.D.F.C. BANK, MARVE ROAD, MALAD (W), MUMBAI-400064, MAHARASHTRA, INDIA, AN INDIAN NATIONAL | | |
| DATE OF REGISTRATION | 31/12/2013 | |
| TITLE | OIL LAMP | |
| PRIORITY NA | | |
| DESIGN NUMBER | 259266 |  |
| CLASS | 06-08 | |
| 1)KUSHAL KARYASHALA PRIVATE LIMITED (A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT 1956), 1, RAJ NAGAR ENCLAVE, PITAM PURA, DELHI-110034 (INDIA) | | |
| DATE OF REGISTRATION | 07/01/2014 | |
| TITLE | CLOTHE HANGER | |
| PRIORITY NA | | |
| DESIGN NUMBER | 254530 |  |
| CLASS | 09-01 | |
| 1)DABUR INDIA LIMITED CORPORATE OFFICE KAUSHAMBI, SAHIBABAD-201010, DISTT. GHAZIABAD (U.P.) INDIA, AN INDIAN COMPANY | | |
| DATE OF REGISTRATION | 17/06/2013 | |
| TITLE | BOTTLE | |
| PRIORITY NA | | |


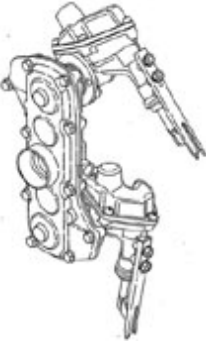

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|--|--|----------------|---|
| DESIGN NUMBER | 259485 | |  |
| CLASS | 02-07 | | |
| 1)GENMORE ZIPPER CORPORATION; A COMPANY INCORPORATED AND EXISTING IN REPUBLIC OF CHINA; OF THE ADDRESS NO. 273, SUN-JIN ST., SHULIN DIST., NEW TAIPEI CITY 238, TAIWAN, REPUBLIC OF CHINA | | | |
| DATE OF REGISTRATION | 20/01/2014 | | |
| TITLE | ZIPPER SLIDER | | |
| PRIORITY NA | | | |
| DESIGN NUMBER | 259556 | |  |
| CLASS | 24-99 | | |
| 1)C. R. BARD, INC., A CORPORATION ORGANIZED AND EXISTING UNDER THE LAWS OF THE STATE OF NEW JERSEY, OF 730 CENTRAL AVENUE, MURRAY HILL, NEW JERSEY 07974, U.S.A. | | | |
| DATE OF REGISTRATION | 22/01/2014 | | |
| TITLE | TISSUE MARKER FOR INTRACORPOREAL SITE IDENTIFICATION | | |
| PRIORITY | | | |
| PRIORITY NUMBER | DATE | COUNTRY | |
| 29/467,892 | 24/09/2013 | U.S.A. | |
| DESIGN NUMBER | 260267 | |  |
| CLASS | 21-01 | | |
| 1)LUNA MANUFACTURING COMPANY, 6966, AHATA KIDARA, PAHARI DHIRAJ, DELHI-110006 (INDIA), (AN INDIAN PARTNERSHIP FIRM), WHOSE PARTNERS ARE RAJ KUMAR JAIN & KANWAR BHAN JAIN, BOTH INDIAN NATIONALS AND AT THE SAME ABOVE ADDRESS | | | |
| DATE OF REGISTRATION | 11/02/2014 | | |
| TITLE | TOY | | |
| PRIORITY NA | | | |




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|---|------------|---|
| DESIGN NUMBER | 259339 |  |
| CLASS | 11-01 | |
| 1)H. K JEWELS PVT. LTD. A COMPANY REGISTERED UNDER COMPANY ACT 1956 OF 1701-A, 17TH FLOOR, THE CAPITAL BUILDING, B-WING, OPP ICICI BANK, BANDRA KURLA COMPLEX, BANDRA (E), MUMBAI-400051, INDIA | | |
| DATE OF REGISTRATION | 10/01/2014 | |
| TITLE | PENDANT | |
| PRIORITY NA | | |

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|---|--------------|--|
| DESIGN NUMBER | 258138 |  |
| CLASS | 09-02 | |
| 1)BORIS TATIEVSKI, OF MARTIN-BUBER-STRAßE 12, 14163 BERLIN, GERMANY, A GERMAN COMPANY | | |
| DATE OF REGISTRATION | 13/11/2013 | |
| TITLE | OIL CANISTER | |
| PRIORITY | | |
| PRIORITY NUMBER | DATE | COUNTRY |
| 002336057-0001/0008 | 30/10/2013 | OHIM |

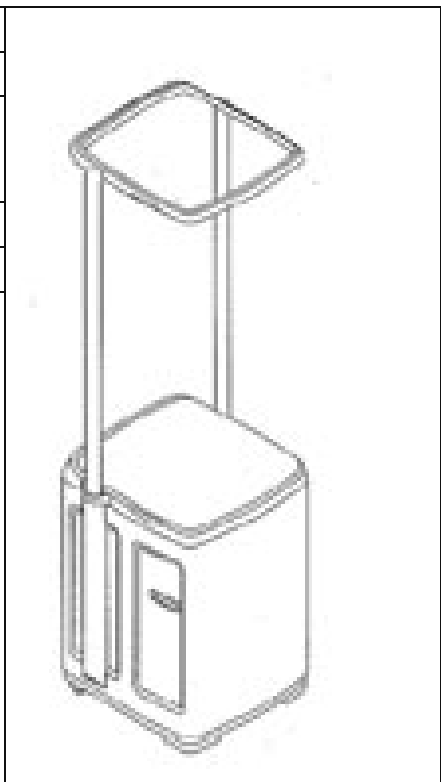
| | | |
|---|-------------|---|
| DESIGN NUMBER | 258796 |  |
| CLASS | 10-02 | |
| 1)TURLEN HOLDING SA, A SWISS COMPANY, C/O SIPO S.A., CHEMIN DU CHÂTEAU 26A, 2805 SOYHIÈRES, SWITZERLAND | | |
| DATE OF REGISTRATION | 17/12/2013 | |
| TITLE | WATCH | |
| PRIORITY | | |
| PRIORITY NUMBER | DATE | COUNTRY |
| 686702401 | 23/08/2013 | WIPO |

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|---|---|--|
| DESIGN NUMBER | 258903 |  |
| CLASS | 23-01 | |
| 1)ASHIRVAD PIPES PVT. LTD, A COMPANY REGISTERED UNDER THE COMPANIES ACT 1956 HAVING ITS REGISTERED OFFICE AT 4-B, ATTIBELE INDUSTRIAL AREA, HOSUR ROAD, BANGALORE-562107, KARNATAKA, INDIA; NATIONALITY: INDIAN | | |
| DATE OF REGISTRATION | 20/12/2013 | |
| TITLE | SEALING RING | |
| PRIORITY NA | | |
| DESIGN NUMBER | 259022 |  |
| CLASS | 13-03 | |
| 1)NOVATEUR ELECTRICAL & DIGITAL SYSTEMS PVT. LTD., A COMPANY ORGANIZED UNDER THE LAWS OF INDIA, OF 61/62, 6TH FLOOR, KALPATARU SQUARE, KONDIVITA ROAD, OFF ANDHERI-KURLA ROAD, ANDHERI (E), MUMBAI-400059, INDIA | | |
| DATE OF REGISTRATION | 27/12/2013 | |
| TITLE | ELECTRICAL SWITCHING DEVICE | |
| PRIORITY NA | | |
| DESIGN NUMBER | 256250 |  |
| CLASS | 20-03 | |
| 1)M/S. MAHINDRA REVA ELECTRIC VEHICLES PRIVATE LIMITED, HAVING ITS PLACE OF BUSINESS AT NO. 122 E, BOMMASANDRA INDUSTRIAL ESTATE, OFF HOSUR ROAD, BANGALORE-560099, KARNATAKA, INDIA | | |
| DATE OF REGISTRATION | 06/09/2013 | |
| TITLE | DISPLAY BOARD FOR ELECTRIC VEHICLE CHARGING POINT | |
| PRIORITY NA | | |

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|--|--|----------------|---|
| DESIGN NUMBER | 259466 | |  |
| CLASS | 08-06 | | |
| 1)KAPILBHAI BALVANTRAI VYAS AND JIGNESHBHAI CHHAGANBHAI GOHEL BOTH INDIAN NATIONAL PARTNER OF RATNAPRABHA HARDWARE AN INDIAN PARTNERSHIP FIRM HAVING ITS PRINCIPAL PLACE OF BUSINESS AT ADDRESS:- 6, PARSANA SOCIETY, 50 FEET ROAD, KOTHARIYA MAIN ROAD, RAJKOT-2. GUJARAT-INDIA | | | |
| DATE OF REGISTRATION | 17/01/2014 | | |
| TITLE | HANDLE | | |
| PRIORITY NA | | | |
| DESIGN NUMBER | 231780 | |  |
| CLASS | 15-03 | | |
| 1)YANMAR CO., LTD, 1-32, CHAYA-MACHI, KITA-KU, OSAKA-SHI, OSAKA 530-8311, JAPAN | | | |
| DATE OF REGISTRATION | 05/10/2010 | | |
| TITLE | A SEEDLING-PLANTING DEVICE FOR RICE PLANTING MACHINE | | |
| PRIORITY | | | |
| PRIORITY NUMBER | DATE | COUNTRY | |
| 2010-8791 | 07/04/2010 | JAPAN | |
| DESIGN NUMBER | 258997 | |  |
| CLASS | 24-02 | | |
| 1)KARL STORZ GMBH & CO. KG, A GERMAN COMPANY OF MITTELSTRASSE 8, D-78532 TUTTLINGEN, GERMANY | | | |
| DATE OF REGISTRATION | 26/12/2013 | | |
| TITLE | SUTURE INSTRUMENT | | |
| PRIORITY | | | |
| PRIORITY NUMBER | DATE | COUNTRY | |
| 002264168 | 27/06/2013 | OHIM | |

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|---|-----------------------|----------------|---|
| DESIGN NUMBER | 254255 | |  |
| CLASS | 23-01 | | |
| 1)WHIRLPOOL CORPORATION, A COMPANY INCORPORATED UNDER THE LAWS OF UNITED STATES OF AMERICA AND HAVING ITS ADDRESS AT 2000 NORTH M-63, BENTON HARBOR, MICHIGAN 49022, UNITED STATES OF AMERICA [US] | | | |
| DATE OF REGISTRATION | 03/06/2013 | | |
| TITLE | WATER FILTER ASSEMBLY | | |
| PRIORITY | | | |
| PRIORITY NUMBER | DATE | COUNTRY |  |
| 29/438,804 | 04/12/2012 | U.S.A. | |
| DESIGN NUMBER | 255394 | | |
| CLASS | 09-01 | | |
| 1)STC NDIAPVT. LTD., A-505, WESTERN EDGE-II, WESTERN EXPRESS HIGHWAY, BORIVLI (E), MUMBAI 400066, MAHARASHTRA, INDIA OF SHRI PANKAJ KHANTILAL SHAH, INDIAN NATIONAL | | | |
| DATE OF REGISTRATION | 25/07/2013 | | |
| TITLE | BOTTLE | | |
| PRIORITY NA | | |  |
| DESIGN NUMBER | 259342 | | |
| CLASS | 11-01 | | |
| 1)H. K JEWELS PVT. LTD. A COMPANY REGISTERED UNDER COMPANY ACT 1956 OF 1701-A, 17TH FLOOR, THE CAPITAL BUILDING, B-WING, OPP ICICI BANK, BANDRA KURLA COMPLEX, BANDRA (E), MUMBAI-400051, INDIA | | | |
| DATE OF REGISTRATION | 10/01/2014 | | |
| TITLE | PENDANT | | |
| PRIORITY NA | | | |

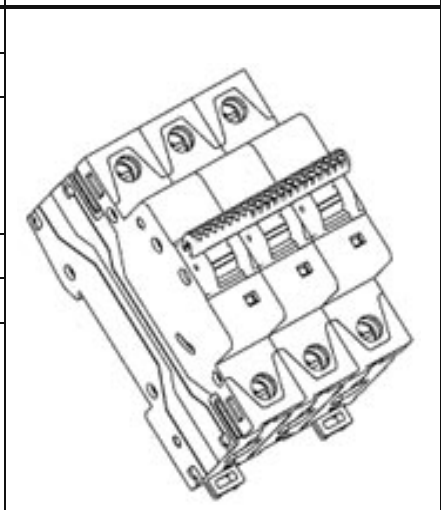
| | | |
|---|-----------------|----------------|
| DESIGN NUMBER | 258891 | |
| CLASS | 15-05 | |
| 1)SAMSUNG ELECTRONICS CO., LTD., A KOREAN COMPANY, OF 129, SAMSUNG-RO, YEONGTONG-GU, SUWON-SI, GYEONGGI-DO, 443-742, REPUBLIC OF KOREA | | |
| DATE OF REGISTRATION | 20/12/2013 | |
| TITLE | WASHING MACHINE | |
| PRIORITY | | |
| PRIORITY NUMBER | DATE | COUNTRY |
| 30-2013-0032142 | 21/06/2013 | KOREA(SOUTH) |



| | | |
|--|---------------|--|
| DESIGN NUMBER | 258960 | |
| CLASS | 06-06 | |
| 1)SARASWATI INDUSTRIES., (A PARTNERSHIP FIRM REGISTERED UNDER INDIAN PARTNERSHIP ACT, 1932), AT 203/A, RAJ UMANG 1, CHS SHIV VALLABH ROAD, ASHOK VAN, NEAR MARUTI NAGAR, DAHISAR (EAST), MUMBAI-400068. MAHARASHTRA, INDIA. WHOSE PARTNERS ARE (1) ARUNA BIPIN RATHOD. (INDIAN NATIONAL), & (2) KRUPA HIMANSHU RATHOD. (INDIAN NATIONAL), ALL ARE HAVING ABOVE ADDRESS | | |
| DATE OF REGISTRATION | 24/12/2013 | |
| TITLE | FURNITURE LEG | |
| PRIORITY NA | | |


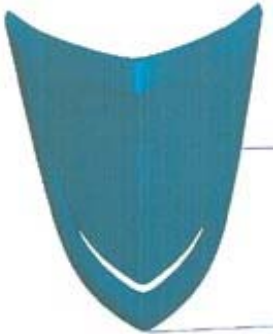
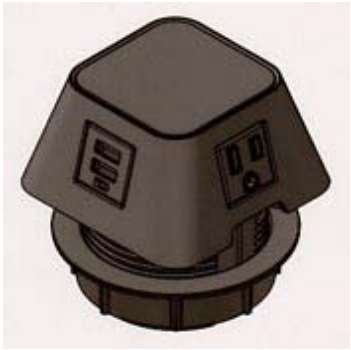


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| DESIGN NUMBER | 259015 | |
| CLASS | 13-03 | |
| 1)NOVATEUR ELECTRICAL & DIGITAL SYSTEMS PVT. LTD., A COMPANY ORGANIZED UNDER THE LAWS OF INDIA, OF 61/62, 6TH FLOOR, KALPATARU SQUARE, KONDIVITA ROAD, OFF ANDHERI-KURLA ROAD, ANDHERI (E), MUMBAI-400059, INDIA | | |
| DATE OF REGISTRATION | 27/12/2013 | |
| TITLE | ELECTRICAL SWITCHING DEVICE | |
| PRIORITY NA | | |




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|---|--|----------------|--|
| DESIGN NUMBER | 259824 | |  |
| CLASS | 12-16 | | |
| 1)BAJAJ AUTO LIMITED, AN INDIAN COMPANY, INCORPORATED UNDER THE COMPANIES ACT OF 1956, HAVING ITS PRINCIPAL PLACE OF BUSINESS AT NEW 2ND & 3RD FLOOR, KHIVRAJ BUILDING, NO. 616, ANNASALAI, CHENNAI - 600006, STATE OF TAMIL NADU, INDIA, AND REGISTERED OFFICE AT | | | |
| AKURDI, PUNE-411035, STATE OF MAHARASHTRA, INDIA | | | |
| DATE OF REGISTRATION | 29/01/2014 | | |
| TITLE | WHEEL RIM FOR MOTORCYCLE | | |
| PRIORITY NA | | | |
| DESIGN NUMBER | 259500 | |  |
| CLASS | 11-02 | | |
| 1)AMAR SINGH YADAV, TRADING AS M/S. S. N. GLASS DECORATERS, SITUATED AT | | | |
| 2/778, SUHAG NAGAR, FIROZABAD (U.P.) INDIA, OF ABOVE ADDRESS | | | |
| DATE OF REGISTRATION | 20/01/2014 | | |
| TITLE | FLOWER VASE | | |
| PRIORITY NA | | | |
| DESIGN NUMBER | 257495 | |  |
| CLASS | 13-03 | | |
| 1)NORMAN R. BYRNE (A CITIZEN OF UNITED STATES OF AMERICA) WHOSE ADDRESS IS | | | |
| 2736, HONEY GREEK AVE, NE ADA, MI 49301, UNITED STATES OF AMERICA | | | |
| DATE OF REGISTRATION | 14/10/2013 | | |
| TITLE | ELECTRICAL POWER UNIT FOR A WORK SURFACE | | |
| PRIORITY | | | |
| PRIORITY NUMBER | DATE | COUNTRY | |
| 29/452,254 | 15/04/2013 | U.S.A. | |


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|--|---------------------------|--|
| DESIGN NUMBER | 259132 |  |
| CLASS | 23-01 | |
| 1)ASHIRVAD PIPES PVT. LTD, A COMPANY REGISTERED UNDER THE COMPANIES ACT 1956 HAVING ITS REGISTERED OFFICE AT 4-B, ATTIBELE INDUSTRIAL AREA, HOSUR ROAD, BANGALORE-562107, KARNATAKA, INDIA; NATIONALITY: INDIAN | | |
| DATE OF REGISTRATION | 30/12/2013 | |
| TITLE | SEALING RING | |
| PRIORITY NA | | |
| DESIGN NUMBER | 259644 |  |
| CLASS | 03-03 | |
| 1)TYNOR ORTHOTICS PVT. LTD., A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956, HAVING ADDRESS AT D-111, INDUSTRIAL AREA, PHASE-7, MOHALI-160055, PUNJAB, INDIA | | |
| DATE OF REGISTRATION | 24/01/2014 | |
| TITLE | HAND GRIP FOR CRUTCH | |
| PRIORITY NA | | |
| DESIGN NUMBER | 259818 |  |
| CLASS | 12-11 | |
| 1)BAJAJ AUTO LIMITED, AN INDIAN COMPANY, INCORPORATED UNDER THE COMPANIES ACT OF 1956, HAVING ITS PRINCIPAL PLACE OF BUSINESS AT NEW 2ND & 3RD FLOOR, KHIVRAJ BUILDING, NO. 616, ANNASALAI, CHENNAI - 600006, STATE OF TAMIL NADU, INDIA, AND REGISTERED OFFICE AT AKURDI, PUNE-411035, STATE OF MAHARASHTRA, INDIA | | |
| DATE OF REGISTRATION | 29/01/2014 | |
| TITLE | SIDE COVER FOR MOTORCYCLE | |
| PRIORITY NA | | |




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|---|--|-------------------|--|
| DESIGN NUMBER | 255573 | |  |
| CLASS | 05-06 | | |
| 1)SAMSUNG ELECTRONICS CO., LTD. 129, SAMSUNG-RO, YEONGTONG-GU, SUWON-SI, GYEONGGI-DO, 443-742, REPUBLIC OF KOREA, A COMPANY OF REPUBLIC OF KOREA | | | |
| DATE OF REGISTRATION | 31/07/2013 | | |
| TITLE | DECORATIVE SHEET MATERIAL | | |
| PRIORITY | | | |
| PRIORITY NUMBER | DATE | COUNTRY | |
| 30-2013-0032307 | 24/06/2013 | REPUBLIC OF KOREA | |
| DESIGN NUMBER | 256536 | |  |
| CLASS | 12-11 | | |
| 1)TVS MOTOR COMPANY LIMITED, AN INDIAN COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956, HAVING ITS REGISTERED OFFICE AT JAYALAKSHMI ESTATES, 29 (OLD NO. 8) HADDOWS ROAD, CHENNAI 600006, TAMIL NADU, INDIA | | | |
| DATE OF REGISTRATION | 17/09/2013 | | |
| TITLE | FRONT TOP PANEL FOR SCOOTER | | |
| PRIORITY NA | | | |
| DESIGN NUMBER | 257491 | |  |
| CLASS | 13-03 | | |
| 1)NORMAN R. BYRNE (A CITIZEN OF UNITED STATES OF AMERICA) WHOSE ADDRESS IS 2736, HONEY GREEK AVE, NE ADA, MI 49301, UNITED STATES OF AMERICA | | | |
| DATE OF REGISTRATION | 14/10/2013 | | |
| TITLE | ELECTRICAL POWER UNIT FOR A WORK SURFACE | | |
| PRIORITY | | | |
| PRIORITY NUMBER | DATE | COUNTRY | |
| 29/452,252 | 15/04/2013 | U.S.A. | |

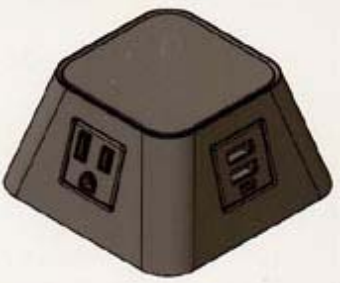


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| DESIGN NUMBER | 258168 |  |
| CLASS | 02-05 | |
| 1)TAHILIANI DESIGN PRIVATE LIMITED, WHICH IS OF THE ADDRESS 708, PACE CITY-2, SECTOR-37, PART-II, GURGAON (HARYANA), A COMPANY INCORPORATED UNDER THE LAWS OF INDIA | | |
| DATE OF REGISTRATION | 14/11/2013 | |
| TITLE | STOLE | |
| PRIORITY NA | | |


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| DESIGN NUMBER | 259129 |  |
| CLASS | 23-01 | |
| 1)ASHIRVAD PIPES PVT. LTD, A COMPANY REGISTERED UNDER THE COMPANIES ACT 1956 HAVING ITS REGISTERED OFFICE 4-B, ATTIBELE INDUSTRIAL AREA, HOSUR ROAD, BANGALORE-562107, KARNATAKA, INDIA; NATIONALITY: INDIAN | | |
| DATE OF REGISTRATION | 30/12/2013 | |
| TITLE | SEALING RING | |
| PRIORITY NA | | |


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|--|------------|--|
| DESIGN NUMBER | 258824 |  |
| CLASS | 12-08 | |
| 1)VOLKSWAGEN AKTIENGESELLSCHAFT, A GERMAN COMPANY OF BERLINER RING 2, 38440 WOLFSBURG, GERMANY | | |
| DATE OF REGISTRATION | 18/12/2013 | |
| TITLE | CAR | |
| PRIORITY NA | | |


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| DESIGN NUMBER | 259495 |  |
| CLASS | 11-02 | |
| 1)AMAR SINGH YADAV, TRADING AS M/S. S. N. GLASS DECORATERS, SITUATED AT 2/778, SUHAG NAGAR, FIROZABAD (U.P.) INDIA, OF ABOVE ADDRESS | | |
| DATE OF REGISTRATION | 20/01/2014 | |
| TITLE | FLOWER VASE | |
| PRIORITY NA | | |
| DESIGN NUMBER | 259637 |  |
| CLASS | 12-16 | |
| 1)MANISH GRAPHICS, SHOP NO. 03, PLOT NO. 69, RAJA GARDEN, NEW DELHI-110015, INDIA (AN INDIAN PROPRIETORSHIP FIRM WHOSE PROPRIETOR IS:-MR. MANISH AN INDIAN NATIONAL OF THE ABOVE ADDRESS | | |
| DATE OF REGISTRATION | 23/01/2014 | |
| TITLE | PROTECTOR FRAME FOR HIGH SECURITY NUMBER PLATE | |
| PRIORITY NA | | |
| DESIGN NUMBER | 259817 |  |
| CLASS | 12-11 | |
| 1)BAJAJ AUTO LIMITED, AN INDIAN COMPANY, INCORPORATED UNDER THE COMPANIES ACT OF 1956, HAVING ITS PRINCIPAL PLACE OF BUSINESS AT NEW 2ND & 3RD FLOOR, KHIVRAJ BUILDING, NO. 616, ANNASALAI, CHENNAI - 600006, STATE OF TAMIL NADU, INDIA, AND REGISTERED OFFICE AT AKURDI, PUNE-411035, STATE OF MAHARASHTRA, INDIA | | |
| DATE OF REGISTRATION | 29/01/2014 | |
| TITLE | COWLING FOR MOTORCYCLE | |
| PRIORITY NA | | |

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|---|-------------------------------------|---|
| DESIGN NUMBER | 258396 |  |
| CLASS | 23-02 | |
| 1)ACRYSIL GMBH.; A COMPANY INCORPORATED UNDER THE LAW OF INDIA; ADDRESS AT, DARMSTADTER LANDSTRASSE 125, D-60598 FRANKFURT MAIN, GERMANY | | |
| DATE OF REGISTRATION | 26/11/2013 | |
| TITLE | WASH BASIN | |
| PRIORITY NA | | |
| DESIGN NUMBER | 257711 |  |
| CLASS | 07-02 | |
| 1)(1). DHAVAL H. PATEL, (2). BHUMIKA D. PATEL, (3). PRAKASH P. VARMORA AND (4). KALPESH A. PATEL., ALL INDIAN NATIONAL DIRECTORS OF VARMORA PLASTECH PVT. LTD., A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956., HAVING ITS PRINCIPLE PLACE OF BUSINESS AT, PLOT NO. 3, SURVEY/BLOCK NO. 86, PO. VASNA CHACHARVADI, NR. DIVYA BHASKAR PRESS, BAVLA-CHANGODAR-AHMEDABAD HIGHWAY, TAL: SANAND, DIST: AHMEDABAD-382213. GUJARAT-INDIA | | |
| DATE OF REGISTRATION | 24/10/2013 | |
| TITLE | CONTAINER LID | |
| PRIORITY NA | | |
| DESIGN NUMBER | 256535 |  |
| CLASS | 12-11 | |
| 1)TVS MOTOR COMPANY LIMITED, AN INDIAN COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956, HAVING ITS REGISTERED OFFICE AT JAYALAKSHMI ESTATES 29 (OLD NO. 8) HADDOWS ROAD, CHENNAI 600006, TAMIL NADU, INDIA | | |
| DATE OF REGISTRATION | 17/09/2013 | |
| TITLE | HEADLAMP HOUSING (REAR) FOR SCOOTER | |
| PRIORITY NA | | |

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|---|--|----------------|---|
| DESIGN NUMBER | 257490 | |  |
| CLASS | 13-03 | | |
| 1)NORMAN R. BYRNE (A CITIZEN OF UNITED STATES OF AMERICA) WHOSE ADDRESS IS 2736, HONEY GREEK AVE, NE ADA, MI 49301, UNITED STATES OF AMERICA | | | |
| DATE OF REGISTRATION | 14/10/2013 | | |
| TITLE | ELECTRICAL POWER UNIT FOR A WORK SURFACE | | |
| PRIORITY | | | |
| PRIORITY NUMBER | DATE | COUNTRY | |
| 29/452,252 | 15/04/2013 | U.S.A. | |
| DESIGN NUMBER | 258059 | |  |
| CLASS | 12-16 | | |
| 1)JCB INDIA LIMITED, AN INDIAN COMPANY HAVING ITS REGISTERED OFFICE AT B-1/1-1, 2ND FLOOR, MOHAN CO-OPERATIVE INDUSTRIAL ESTATE, MATHURA ROAD, NEW DELHI, INDIA AND WORKS AT 23/7, MATHURA ROAD, BALLABGARH, HARYANA, INDIA | | | |
| DATE OF REGISTRATION | 11/11/2013 | | |
| TITLE | AIRCON DUCT FOR BACKHOE LOADER | | |
| PRIORITY NA | | | |
| DESIGN NUMBER | 258925 | |  |
| CLASS | 02-04 | | |
| 1)VALENTINO S.P.A., A CORPORATION ORGANIZED AND EXISTING UNDER THE LAWS OF ITALY, OF VIA TURATI, 16/18, I-20121 MILANO, ITALY | | | |
| DATE OF REGISTRATION | 23/12/2013 | | |
| TITLE | SHOE | | |
| PRIORITY | | | |
| PRIORITY NUMBER | DATE | COUNTRY | |
| 002262378 | 25/06/2013 | OHIM | |

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|--|------------|---|
| DESIGN NUMBER | 256162 |  |
| CLASS | 09-01 | |
| 1)ORGANIC INDUSTRIES PVT. LTD., A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT, AT 5TH FLOOR, B-WING, PRATIK INDUSTRIAL ESTATE, NEAR FORTIS HOSPITAL, BHANDUP(W), MUMBAI-400078, MAHARASHTRA, INDIA. | | |
| DATE OF REGISTRATION | 02/09/2013 | |
| TITLE | BOTTLE | |
| PRIORITY NA | | |

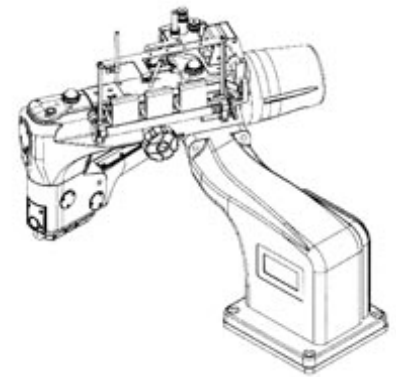
| | | |
|---|-------------|---|
| DESIGN NUMBER | 259492 |  |
| CLASS | 11-02 | |
| 1)AMAR SINGH YADAV, TRADING AS M/S. S. N. GLASS DECORATERS, SITUATED AT 2/778, SUHAG NAGAR, FIROZABAD (U.P.) INDIA, OF ABOVE ADDRESS | | |
| DATE OF REGISTRATION | 20/01/2014 | |
| TITLE | FLOWER VASE | |
| PRIORITY NA | | |

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|---|------------|---|
| DESIGN NUMBER | 255412 |  |
| CLASS | 09-01 | |
| 1)DON & SCHOLAR SPIRITS LIMITED A COMPANY ESTABLISHED AS PER THE LAWS OF SCOTLAND WHOSE ADDRESS IS AT BLUE SQUARE HOUSE, 272 BATH STREET GLASGOW, SCOTLAND, G2 4JR, SCOTLAND | | |
| DATE OF REGISTRATION | 26/07/2013 | |
| TITLE | BOTTLE | |
| PRIORITY NA | | |

| | | |
|---|---|----------------|
| DESIGN NUMBER | 258390 | |
| CLASS | 12-02 | |
| 1)KONINKLIJKE PHILIPS N.V., A COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF THE KINGDOM OF THE NETHERLANDS, RESIDING AT EINDHOVEN, WHOSE POST-OFFICE ADDRESS IS HIGH TECH CAMPUS 5, 5656 AE EINDHOVEN, THE NETHERLANDS | | |
| DATE OF REGISTRATION | 26/11/2013 | |
| TITLE | TROLLEY FOR MEDICAL DIAGNOSTIC IMAGING SYSTEM | |
| PRIORITY | | |
| PRIORITY NUMBER | DATE | COUNTRY |
| 002263293-0001 | 29/06/2013 | OHIM |

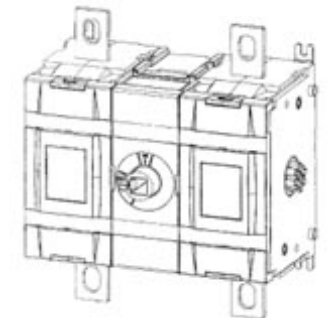




| | | |
|--|----------------|--|
| DESIGN NUMBER | 259230 | |
| CLASS | 15-06 | |
| 1)KAULIN MFG. CO., LTD, A CORPORATION INCORPORATED UNDER THE LAWS OF TAIWAN (R.O.C.), HAVING ITS REGISTERED OFFICE AT 11F., NO. 128, SEC. 3, MIN-SHEN E. RD., SONG-SHAN DISTRICT, TAIPEI CITY, TAIWAN (R.O.C.) | | |
| DATE OF REGISTRATION | 03/01/2014 | |
| TITLE | SEWING MACHINE | |
| PRIORITY NA | | |



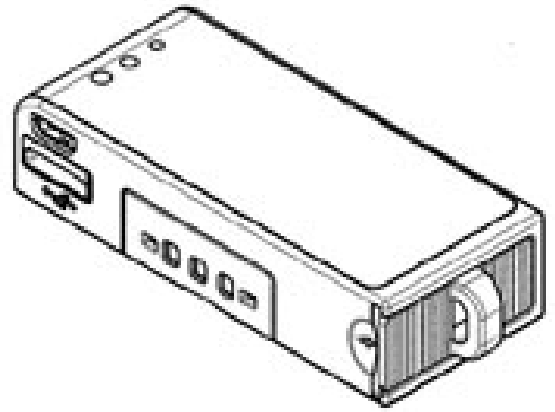
| | | |
|---|------------|--|
| DESIGN NUMBER | 259347 | |
| CLASS | 11-01 | |
| 1)H. K JEWELS PVT. LTD. A COMPANY REGISTERED UNDER COMPANY ACT 1956 OF 1701-A, 17TH FLOOR, THE CAPITAL BUILDING, B-WING, OPP ICICI BANK, BANDRA KURLA COMPLEX, BANDRA (E), MUMBAI-400051, INDIA | | |
| DATE OF REGISTRATION | 10/01/2014 | |
| TITLE | PENDANT | |
| PRIORITY NA | | |



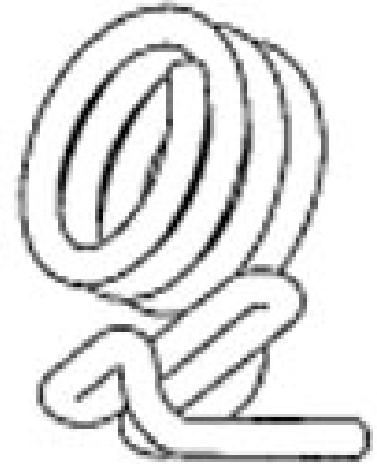
| | | | |
|--|-----------------------|----------------|---|
| DESIGN NUMBER | 258143 | |  |
| CLASS | 13-03 | | |
| 1)ABB OY, A COMPANY OF FINLAND OF STRÖMBERGINTIE 1, FI-00380 HELSINKI, FINLAND | | | |
| DATE OF REGISTRATION | 13/11/2013 | | |
| TITLE | DIRECT CURRENT SWITCH | | |
| PRIORITY | | | |
| PRIORITY NUMBER | DATE | COUNTRY | |
| 002237636 | 15/05/2013 | OHIM | |
| DESIGN NUMBER | 258926 | |  |
| CLASS | 02-04 | | |
| 1)VALENTINO S.P.A., A CORPORATION ORGANIZED AND EXISTING UNDER THE LAWS OF ITALY, OF VIA TURATI, 16/18, I-20121 MILANO, ITALY | | | |
| DATE OF REGISTRATION | 23/12/2013 | | |
| TITLE | FOOTWEAR | | |
| PRIORITY | | | |
| PRIORITY NUMBER | DATE | COUNTRY | |
| 002262378 | 25/06/2013 | OHIM | |
| DESIGN NUMBER | 259127 | |  |
| CLASS | 23-01 | | |
| 1)ASHIRVAD PIPES PVT. LTD, A COMPANY REGISTERED UNDER THE COMPANIES ACT 1956 HAVING ITS REGISTERED OFFICE AT 4-B, ATTIBELE INDUSTRIAL AREA, HOSUR ROAD, BANGALORE-562107, KARNATAKA, INDIA; NATIONALITY: INDIAN | | | |
| DATE OF REGISTRATION | 30/12/2013 | | |
| TITLE | SEALING RING | | |
| PRIORITY NA | | | |

| | | |
|---|----------------------|--|
| DESIGN NUMBER | 258394 |  |
| CLASS | 23-02 | |
| 1)ACRYSIL GMBH.; A COMPANY INCORPORATED UNDER THE LAW OF INDIA; ADDRESS AT, DARMSTADTER LANDSTRASSE 125, D-60598 FRANKFURT MAIN, GERMANY | | |
| DATE OF REGISTRATION | 26/11/2013 | |
| TITLE | WASH BASIN | |
| PRIORITY NA | | |
| DESIGN NUMBER | 256533 |  |
| CLASS | 12-11 | |
| 1)TVS MOTOR COMPANY LIMITED, AN INDIAN COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956, HAVING ITS REGISTERED OFFICE AT JAYALAKSHMI ESTATES, 29 (OLD NO. 8) HADDOWS ROAD, CHENNAI 600006, TAMIL NADU, INDIA | | |
| DATE OF REGISTRATION | 17/09/2013 | |
| TITLE | HEADLAMP FOR SCOOTER | |
| PRIORITY NA | | |
| DESIGN NUMBER | 259349 |  |
| CLASS | 12-11 | |
| 1)HERO MOTOCORP LIMITED, A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT, HAVING ITS OFFICE AT 34, COMMUNITY CENTRE, BASANT LOK, VASANT VIHAR, NEW DELHI-110 057 | | |
| DATE OF REGISTRATION | 10/01/2014 | |
| TITLE | MOTORCYCLE | |
| PRIORITY NA | | |

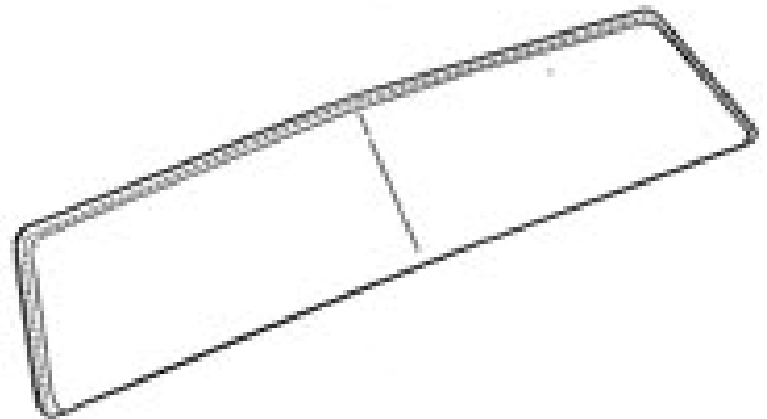
| | | |
|---|--|----------------|
| DESIGN NUMBER | 258051 | |
| CLASS | 13-02 | |
| 1)BROGAN, HUGH, HAVING OFFICE AT THE FLAT, BROOKVILLE, MAIN ROAD, BALLABEG, IM9 4LE, ISLE OF MAN, UNITED KINGDOM | | |
| DATE OF REGISTRATION | 08/11/2013 | |
| TITLE | BATTERY PACK WITH MULTIPLE CONNECTORS | |
| PRIORITY | | |
| PRIORITY NUMBER | DATE | COUNTRY |
| EU 002234369 | 08/05/2013 | OHIM |



| | | |
|---|--|----------------|
| DESIGN NUMBER | 259557 | |
| CLASS | 24-99 | |
| 1)C. R. BARD, INC., A CORPORATION ORGANIZED AND EXISTING UNDER THE LAWS OF THE STATE OF NEW JERSEY, OF 730 CENTRAL AVENUE, MURRAY HILL, NEW JERSEY 07974, U.S.A. | | |
| DATE OF REGISTRATION | 22/01/2014 | |
| TITLE | TISSUE MARKER FOR INTRACORPOREAL SITE IDENTIFICATION | |
| PRIORITY | | |
| PRIORITY NUMBER | DATE | COUNTRY |
| 29/467,897 | 24/09/2013 | U.S.A. |



| | | |
|---|-----------------------|----------------|
| DESIGN NUMBER | 254226 | |
| CLASS | 07-99 | |
| 1)CHRISTIAN DIOR COUTURE, A FRENCH PUBLIC LIMITED COMPANY OF 30 AVENUE MONTAIGNE, 75008 PARIS, FRANCE | | |
| DATE OF REGISTRATION | 31/05/2013 | |
| TITLE | SHOE TREE FOR SNEAKER | |
| PRIORITY | | |
| PRIORITY NUMBER | DATE | COUNTRY |
| DM/080 418 | 06/12/2012 | WIPO |



| | | |
|---|--------------|----------------|
| DESIGN NUMBER | 259341 | |
| CLASS | 11-01 | |
| 1)H. K JEWELS PVT. LTD. A COMPANY REGISTERED UNDER COMPANY ACT 1956 OF 1701-A, 17TH FLOOR, THE CAPITAL BUILDING, B-WING, OPP ICICI BANK, BANDRA KURLA COMPLEX, BANDRA (E), MUMBAI-400051, INDIA | | |
| DATE OF REGISTRATION | 10/01/2014 | |
| TITLE | PENDANT | |
| PRIORITY NA | | |
| DESIGN NUMBER | 258139 | |
| CLASS | 09-02 | |
| 1)BORIS TATIEVSKI, OF MARTIN-BUBER-STRABE 12, 14163 BERLIN, GERMANY, A GERMAN COMPANY | | |
| DATE OF REGISTRATION | 13/11/2013 | |
| TITLE | OIL CANISTER | |
| PRIORITY | | |
| PRIORITY NUMBER | DATE | COUNTRY |
| 002336057-0001/0008 | 30/10/2013 | OHIM |

